F.No. 20-1/CPIO-NDCESTAT/ 2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

> I.D. No. 20-01/2025 Date: 31.01.2025

То

Shri N. Raja L-4, Customs & GST Staff Quarters 38<sup>th</sup> main, BTM-2<sup>nd</sup> Stage KAS Officers Colony Bangalore-560068

Sub: Information sought under Right to Information Act, 2005.

Sir,

- 1. Reference to your letter No. dated 31.12.2024.
- 2. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 31.01.2025. It is submitted that this office is uploading the information suo-moto related to this office on it's official websitehttps://cestat.gov.in/noticestatis# under the head of "Notice/Circular/Tender/RTI".
- 3. This is for your further necessary action, please.

Yours faithfully,

May = 31/1/25-

(Monika Devi) Technica! Officer

Copy to:

- 1. Shri Balasubramani S, CPIO/CESTAT, Bangalore-560009.
- 2. Internal copy to Computer Section, for upload & Return CESTAT, New Delhi.

### F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated :27.01.2025 CPIO I.D. No. 20-01/2025

Sub: Information under the RTI Act, 2005 - reg.

With reference to the RTI application filed by Shri N.Raja, dated 23.12.2024 and transferred by Ministry of Finance on 10.01.2025 in CPIO I.D. No. 20-01/2025, the relevant information is as under:

- copies of pay fixation orders done post 2006 (after 6<sup>th</sup> pay commission) and post – 2016 (after 7<sup>th</sup> pay commission) including promotion, MACP, pay upgradation from GP-4600 to GP-4800 and from GP-4800 to GP-5400 in respect of the following persons:
  - 1. Mr. J.K. Golay, SPS
  - 2. MS. Seema Sadana, SPS
  - 3. Ms Chanderkanta, SPS
  - 4. Ms. Anitha Jaya Kumar, SPS
  - 5. Mr. L.P. Pant, SPS
  - 6. Ms. Kamala, SPS
  - 7. Ms. Ranju Madra, SPS
  - 8. Mr. P.K. Neela Reddy, SPS
  - 9. Mr. Mahesh Kumar, SPS (may be sought from CESTAT, Mumbai)
  - 10. Mr N. Raja, SPS (may be sought from CESTAT, Bangalore)

Mays 31/11/25

(Monika Devi) Technical Officer

To CPIO, CESTAT, New Delhi

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	Y		
		24. •	
	Date:	Signature	& Designation of Head of Of <u>Annex-II</u>
		Statement of fixation of pay under Central Civ	<u>vil Service (Revised Pay) Rul</u> 2ወଉଟ
	1.	Name of the Government Servant :	Shriadalitender Kurren Go (J·K·Ctolay)
	2.	Designation of the post in which pay is to: be fixed as on January 1, 2006	Sr. PS
	3.	Status (Substantive/Officiating)	Substantive
	4.	Pre-revised scale(s) of pay applicable for : the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the	Rs. 7500-250-12000/- Rs.8000-275-13500(w.e.f (on completion of 4 years)
		recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified)	
	5.	Existing emoluments as on January 1, : 2006-	
		(a) Basic pay (including Stagnation : Increments, if any)	Rs. 8,500/-
		<ul> <li>(k) Dearness Pay :</li> <li>(j) Dearness Allowance applicable at :<u>@24%</u> AICPI average 536(1982=100)</li> <li>(d) Total existing emoluments [(a) to :</li> </ul>	
	:	(c)] Revised pay band and grade pay : corresponding to the pre-revised scale shown at SI. No.4 above. (In the case of HAG+ and above the appropriate scale	Rs. 9300-34800/- (PB-2) Rs. 5400/- (on completion service in the pre-revised 01/01/06 as shown at Srl
	above)	· · · ·	
		may be mentioned)	
	7. I	Pay in the revised pay band/scale in : which pay is to be fixed as per the fitment table attached at Annex-I.	Rs. 15,810/-
ε		Grade pay to be applied in terms of Rule: 4 of CCS (RP) Rules, 2008.	Rs. 5400/-

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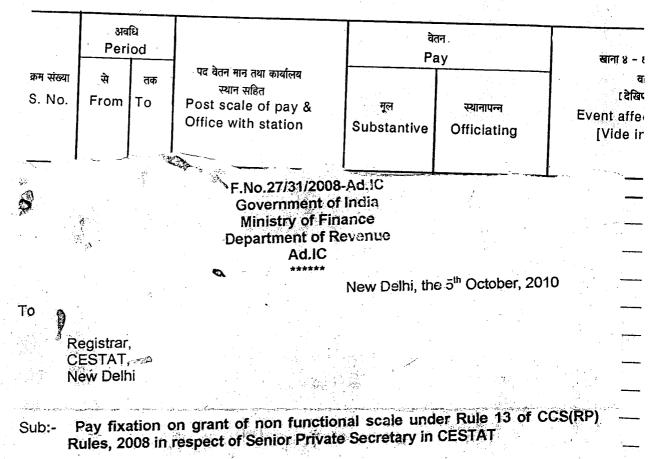
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Stepped up pay with reference to the 9. Nil revised of Junior, if applicable [Notes 7 and 10 below Rule 7(1) of CCS (RP) Rules, 2008]. Name and pay of the junior also to be indicated distinctly. Revised pay with reference to the : 10. Nil Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Sub Rule (2) of Rule 7] Personal Pay, if any (Notes 6 and 8 below: 11. Nil Rule 7(1) Revised emoluments after fixation 12. (a) Pay in the revised Pay Band/Pay : Rs. 15,810/- (PB-2) Scale Grade Pay (b) Rs. 5,400/-Special Pay, if admissible (Sub Rule: (c) Nil 1(C) of Rule 7) (d) personal Pay, if admissible Nil Non-Practicing Allowance, if (e) NA admissible [Sub Rule 1(D) of Rule7] Date of next increment (Rules 9&10) and: 13. pay after grant of increment Date of Increment Pay after Increment Pay in the Pay Grade Pay (W Band/Scale applicable) 01/07/2006 Rs. 16,450/-Rs. 5,40 01/07/2007 Rs. 17,110/- -Rs. 5,4 01/07/2008 Rs. 17,790/-Rs. 5,4 Late: 15/9/08 11/06 Late: 15/9/08 11/08 Late: 15/9/08 Late: 15/

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IV HISTORY



This has reference to your letter F.No./6<sup>th</sup>/CPC/CESTAT/09-Admn/Part II dated 27.1.2010 addressed to Department of Expenditure on the subject mentioned above and to state that the matter has been examined in this Department in consultation with Department of Expenditure. It has been decided to grant the benefit of one increment @ 3% on fixation of pay on grant of NFSG in the grade pay of Rs.5400/- in the pay band PB -2 to Senior Private Secretary in CESTAT.

Yours faithfully

richts

(Victor James) Under Secretary to the Govt of India

Sir.



# IV HISTORY & VER

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F.No. 348/54/CESTAT/90 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 30211.2010

#### <u>ORDER</u>

Consequent upon the approval from the Ministry vide their letter no. 27/31/2008-Ad.1C dtd. 5.10.2010 for grant of the benefit of one increment @ 3% under Rule 13 of CCS (RP) Rules, 2008 on grant of non-functional scale in the grade pay of Rs. 5400/- in Pay Band PB-2 to the Senior Private Secretaries of this Tribunal, the pay of Shri J.K. Golay, Senior Private Secretary, on upgradation to the grade pay of Rs. 5400/- w.e.f. 1.1.2006 is fixed as under :

Particulars	Pay in the	Grade Pay
	Pay Band	
Pay as on 1.1.2006 in the Grade Pay Rs. 4800/-	Rs. 15,810/-	Rs. 4800/-
Pay as on 1.1.2006 on grant of Non-functional	Rs. 16,430/-	Rs. 5400/-
scale in the Grade Pay Rs. 5400/- (on		
completion of 4 years service in pre-revised	- -	
scale Rs. 7500-12000/-)		
Pay on grant of annual increment on 1.7.2006	Rs. 17,090/-	Rs. 5400/-
Pay on grant of annual increment on 1.7.2007	Rs. 17,770/-	Rs. 5400/-
Pay on grant of annual increment on 1.7.2008	Rs. 18,470/-	Rs. 5400/-
Pay on grant of annual increment on 1.7.2009	Rs. 19,190/-	Rs. 5400/-
Pay on grant of annual increment on 1.7.2010	Rs. 19,930/-	Rs. 5400/-
	Pay as on 1.1.2006 in the Grade Pay Rs. 4800/- Pay as on 1.1.2006 on grant of Non-functional scale in the Grade Pay Rs. 5400/- (on completion of 4 years service in pre-revised scale Rs. 7500-12000/-) Pay on grant of annual increment on 1.7.2006 Pay on grant of annual increment on 1.7.2007 Pay on grant of annual increment on 1.7.2008 Pay on grant of annual increment on 1.7.2009	Pay as on 1.1.2006 in the Grade Pay Rs. 4800/-Pay BandPay as on 1.1.2006 on grant of Non-functional scale in the Grade Pay Rs. 5400/- (on completion of 4 years service in pre-revised scale Rs. 7500-12000/-)Rs. 16,430/-Pay on grant of annual increment on 1.7.2006Rs. 17,090/-Pay on grant of annual increment on 1.7.2007Rs. 17,770/-Pay on grant of annual increment on 1.7.2008Rs. 18,470/-Pay on grant of annual increment on 1.7.2009Rs. 19,190/-

Date of next increment: 1.7.2011

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(S. Chandran) Registrar

अभियुक्तियां

Remarks

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#### ORDER

Consequent on his repatriation from the post of Principal Private Secretary from O/o Serious Fraud Investigation Office, M/o Corporate Affairs, New Delhi in the scale of pay of Rs. 15600-39100 with Grade Pay of Rs. 6600/-Sh. J.K. Golay joined this Tribunal as SPS w.e.f. 12.07.2016 (F/N) and the pay of Sh. J.K. Golay, SPS in the scale of Rs. 9300-34800 with Grade Pay of Rs. 5400/-(PB-2) is re-fixed w.e.f. 12.07.2016 as under:-

S.	Pay drawn	<b>Basic Pay</b>	Grade Pay
No.	,	(Rs.)	(Rs.)
1	Pay as on 01.07.2010	19930	5400
	Date of deputation		
	08.11.2010		
2	notional annual increment	20690	5400
	w.e.f 01.07.2011		
3	notional annual increment	21480	5400
	w.e.f. 01.07.2012		
4	notional annual increment	22290	5400
	w.e.f. 01.07.2013		
5	notional annual increment	23120	5400
	w.e.f. 01.07.2014		
6	notional annual Increment	23980	5400
	w.e.f. 01.07.2015		
7	notional annual Increment	24870	5400
	w.e.f. 01.07.2016	· · · · · · · · · · · · · · · · · · ·	

#### After implementation of 7th CPC

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1.	Pre-revised Pay Band and Grade Pay or Scale	9300-34800+ 5400/-(PB-2)
2.	Existing Emoluments	Rs. 23980/- + 5400/-
	(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	· · ·
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 36725/-
	(c) Existing emoluments (a+b)	Rs. 66105/-
3.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.)	Rs. 29380/-
4.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 1	Level-a
5.	Amount arrived at by multiplying SI. No. 2 by 2.57.	Rs. 75506.6
6.	Applicable Cell in the Level either equal to just above the Amount at SI. No. 5	
7.	Revised Basic Pay (as to SI. No. 6)	Rs. 75600/-
8	Date of next increment (Rule 10) and Pay after grant of increment <u>Date of Increment</u>	01.07.2016 Pay after increment In applicable Level of Pay Matrix
		<u>Rs. 77900/-</u>

Date of Next Increment - 01.07.2017

01.07.2016

(Bineesh Kumar K.S.) Deputy Registrar(Admn.)

#### Copy to :

- Pay & Accounts Officer, D/o Revenue, M/o Finance, New Delhi. Accounts Officer, Cash & Accounts Section, CESTAT, New Delhi 1.
- 2. Individual Concerned з.
- Service Book/Personal File 4.
- 5.
- Guard File/Office Copy

Deputy Registrar (Admr. L. Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram New Delhi-110066

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S. No.	From	То		e of pay &		শুল		स्थानापन्न	1998 - 1998 -	Event of	eati
			Office wit	th station		Substanti	ive	Officiating		[Vide	inst
	1	$\left( \begin{array}{c} 1 & 1 \\ 1 & 1 \\ 2 & 1 \end{array} \right) \left( \begin{array}{c} 1 \\ 2 \\ 2 \\ 2 \\ 2 \\ 2 \\ 2 \\ 2 \\ 2 \\ 2 \\$						a s <sup>a</sup> n ta a sa sa		a san ta sana	
	in the second	to regio	Second Second	F.No. 349(5)/CESTAT	- 1851/0	-11		<u></u>			
		1	Custo	ms Excise & Service Tax t Block No. 2, R.K. Puran	Appella	ate Tribunal					
			VV65				ed : 15/2/201				
		6		OFFICE ORD			c6/c3/12				-
		re	and and farmer they Ministry	the internal audit observ y of Finance vide letter n	0 2775	1/08-AG. IC GIU.	17.5.20 10 ai	iu	1		
				on order under CCS (R Sadana, Senior Private							
		re	vised as under :								in in the second
		Bi	asic Pay in the post vised pay scale of	of Steno Gr. II in the Rs. 5000-150-8000 w	pre- .e.f.	Rs. 6650/-			1	· · · · · · · · · · · · · · · · · · ·	
			01.2006			Pay in the Pay		/		· · · · ·	-1
1		R	evised Pay band and	grade pay corresponding	g to :	Band (Rs.) 9300-34800/-	(Rs.) 4200/-		and a second		
		th	e pre-revised scale as ay in the revised pay ba	per CCS (RP) Rules, 200	08 :	PB-2 12370/-	4200/-			· · · · · · · · · · · · · · · · · · ·	
		a	is on 1.1.2006	ncrement w.e.f. 1.7.2006	:	12,870/-	4200/-				
		P	av the econotion to	the post of Sr.P.S w clarification recd. from	the	13390/-	4600/-	-   →			
<u> </u>		MA P	linistry, referred above) av on grant of annual in	ncrement w.e.f. 1.7.2007	:	13,930/-	4600/-				
		P	ay on grant of annual in	ncrement w.e.f. 1.7.2008	:	14,490/- 15,070#	4600/- 4,600/-	_			
		P	ay w.e.f. 01.12.2009	of Rs. 6500-10500/-	and	15,6 <b>6</b> 0/-	4800/-				·····
		11	poradation to the pre-	revised scale of Rs. 7 of Ministry's letter	500-1						
		2	7/24/2001-Ad ic dtd. 31	1.05.2001 ncrement w.e.f. 1.7.2010	i	16280/-	4,800/-				
	·····	P	ay on grant of annual in	ncrement w.e.f. 1.7.2011		16920//-	4,800/-				
		N	lext increment on 01.07	1012 (17/10/)				· K ·		~	
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# F.No. 349(5)/CEGAT/85 Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi-66

Dated : 12.12.2006

## Office Order

Consequent upon her promotion to the post of Senior Private Secretary in the scale of Rs. 6500-200-10500/- vide this Tribunal's order no. 3/CEGAT/DPC/PA-PS/93-RR dated 30.11.2006 Smt. Seema Sadana has taken over the charge with effect from the forenoon of 01-12-2006. Hence, the pay of Smt. Seema Sadana, Sr. P.S. is fixed in terms of FR 22(1)(a)(i) as under :-

1.	Basic Pay as on 1.12.2006 in the post of	Rs. 6,650/-
2.	Steno, Gr. II in the scale of Rs. 5000-150-8000/- Pay after granting regular Annual Increment in the	Rs. 6,800/-
3.	Pay scale of Rs. 5000-150-8000/- m 112 ct Pay after notional increment in the lower scale	Rs. 6,950/-
4.	Rs. 5000-150-8000/- @ 150/- Pay fixed in the post of Sr. P.S. in the Scale of	Rs. 7,100/-
	Rs. 6500-200-10,500/- w.e.f. 1.12.2006	

Date of Next Increment : 1.12.2007

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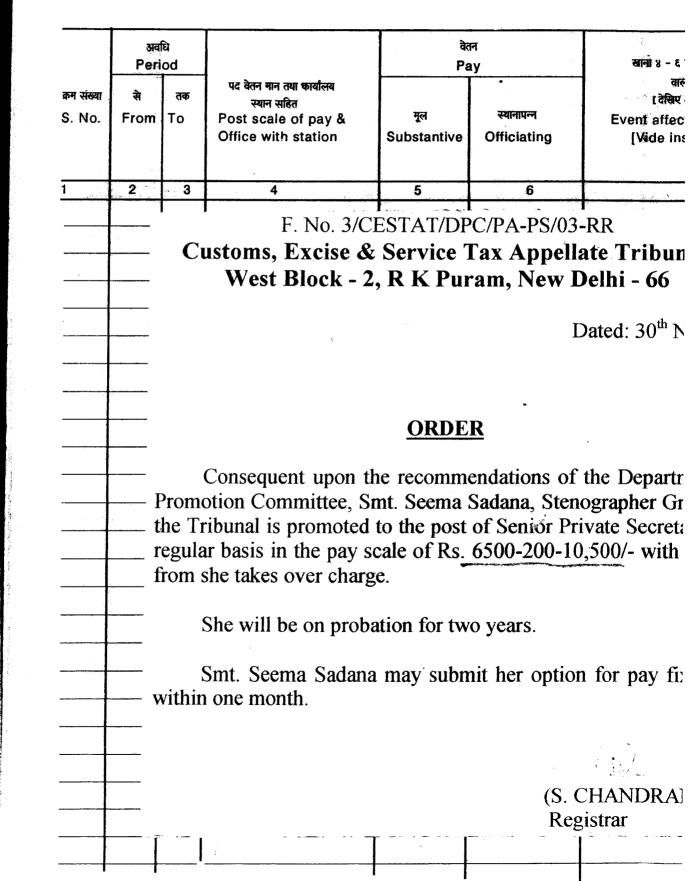
(S. CHANDRAN) Registrar Bustoms. Excise & Service Tax Appellate T: New Dell CBATAT h 7300 Annual Incre 6 4 1 A 1 B

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#### **IV HISTORY**



IV सेता वत IV HISTORY & VERIFICA अवधि वेतन Period Pay - ६ को प्रभावित पद वैतन मान तथा कार्यालय कम संख्या à तक स्थान सहित S. No. STAR STRA From | To Post scale of pay & मुल स्थानापन्न Event affective col Office with station Substantive Officiating [Vide insturation 6 7 36 THE GAZETTE OF INDIA: EXTRAORDINARY [PART II-SEC. 3(i)] FORM OF OPTION I, <u>Seema Sadana</u>, <u>SPS</u> hereby elect the revised pay structure with effect. from 1st January, 2016. \*2 Ι, \_ Lang, SP5 hereby elect to continue on Pay Band and Grade Pay of my substantive / officiating post mentioned below until: the date of my next increment / the date of my subsequent increment raising my pay to Rs. / I vacate or cease to draw pay in the existing pay, structure / the date of my promotion/upgradation to the post of Existing Pay Band and Grade Pay 930-34800 + 5400. Signature <u>Cerry</u> Saley Name <u>SEEMA SADANA</u> Designation <u>Sr. Private Secon</u> Office in which employed COSTAT, N. DELHIC To be scored out, if not applicable. UNDERTAKING I hereby undertake that in the event of my pay having been fixed in a manner contrary to the provisions contained in these Rules, as detected subsequently, any excess payment so made shall be refunded by me to the Government either by adjustment against future payments due to me or otherwise. Signature Seen Seleng Name SEEMA SADANA Designation CESTAT, N. DELHI 1.8.2016 Date : Place : New Delhi

38

Statement of Fixation of Pay under Central Civil Service (Revised Pay) Rules, 2016

1.	Name of the Employees	SEEMA SADANA
	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	
5.	Existing Emoluments (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	AAIOA
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 32313/-
	(c) Existing emoluments (a+b)	Rs. 56228/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 25850/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-09
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 66435/-
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	11
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 67200/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

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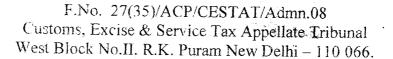
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Para 4 of this OM) 15 Date of next increment (Rule 10) and Pay after grant of increment 01.07.2016 Date of Increment Pay after increment applicable Level of P 01.07.2016 Matrix Rs. 69200/ Pay Fixation de on de 101/2016 mation under Central Civil Service (Revised Pay) Rules, 2016. Checked & Found Correct. कम र Nil S. 1 nto 1 Date : 05.08.2016 Signature & Designation of Head of Department Office : CESTAT, र. ोहन कमार/A. MOHAN KUMAR M/o Finance, ° ≥10 otsusi আ.सु. उ.सु. एव सवा कर जपालाव जाववरण Customs Excise & Service Tax Appeilate Tribunal पश्चिमी खण्ड ∕ West Block No-2 रा. कृ. पु. नई दिल्ली ∕ New Delhi-110066 D/o Revenue 578/14 2 8 Deputy Registrar (Admn.) Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram New Delhi-110066 сo G Da Pla

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Date : 3.05.20(

#### ORDER

Consequent upon the implementation of the Assured Career Progression Scheme for th Central Government Civilian Employees vide DOP & T O.M. 35034/1/97-Estt.-D dtd. 9.8.199 the duly constituted Selection Committee of CESTAT for financial upgradation, in its meetir held on 23.5.2008 has approved the first financial upgradation of the following Steno Gr. II to th pay scale of Rs. 6500-200-10500/- w.e.f. the dates mentioned against each :

S.N	o. Name & Designation	Date of Eligibility
1.	Ms. Chanderkanta, Steno Gr. II	12.6.2007
2.	Ms. S.R. Mokal, Steno Gr. II	16.11.2007
3.	Shri M. Mondal, Steno Gr. II	10.11.2007

The financial benefits allowed under this scheme shall be final and the pay shall not b refixed on regular promotion to the higher grade.

On financial upgradation under the scheme, the pay of the beneficiary shall be fixed under the provision of FR 22 (1)(a)(i) subject to the minimum financial benefit of Rs. 100/-

The senior will not claim any stepping up/ antedating of their pay with their juniors where have been allowed financial upgradation under this scheme.

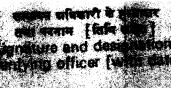
The financial upgradation under this scheme being furely personal to the employee, there shall be no change in their existing designation/ status, seniority in the grade and nature of duties.

They are deemed to have given their unqualified acceptance for regular promotion or occurrence of vacancies subsequently.

(S. CHANDRAN Registra

Copy to :

initial (table state) bits designation of officer (with cate)



F.No.27/31/2008-Ad.IC Government of India Ministry of Finance Department of Revenue Ad.IC

New Delhi, the 1<sup>st</sup> Jen.,2009

Registrar, CESTAT, New Delhi

Sub:- Clarification on CCS(Revised Pay) Rules, 2008-reg

Sir,

Τo

This has reference to your letter F.No.1/6<sup>th</sup> CPC/CESTAT/008-Admin deted 18.9.2008 addressed to Department of Expenditure with a copy to this Department regarding revised pay scale for Senior Private Secretary.

2. It is hereby clarified that Senior Private Secretary in CESTAT who has already completed <u>4 years of service</u> in the pre revised pay scale will be eligible for, the grade pay of Rs. <u>5400</u>/- in PB II w.e.f. <u>1.1.2006</u> and those Senior Private Secretaries who will complete <u>4 years</u> of service after <u>1.1.2006</u> will be eligible for revised grade pay from the date whenever they complete 4 years of service

Yours faithfully

Ducleins

(Victor James) Under Secretary to the Govt of India F.No.27/31/2008-Ad.IC Government of India Ministry of Finance Department of Revenue Ad.IC

New Delhi, the 17th May, 2010

Re**gis**trar, CESTAT, New Delhi

Sub:- Pay Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500 regarding

Sir.

This has reference to your letter F.No.1/6<sup>th</sup> CPC/CESTAT/09/-Admn/Part II dated 31.12.2009 seeking clarification on the pay scales of Senior Private Secretaries in the Tribunal. The matter was examined in this Department and it is noted that Shri Kandaswamy, Smt.Seema Sadana and Smt. Chanderkanta had not completed 3 years service as on 1.1.2006 and therefore they cannot be granted grade pay of Rs.4800/- (as admissible to the officials holding pre revised pay scale of Rs.7500-12000). In view of this, the observation made by the audit is in order and these persons may be granted the grade pay corresponding to the pre-revised scale of Rs.6500-10500 only.



Yours faithfully

Crichors

(Victor James) Under Secretary to the Govt.of India

F.No.27/31 /08-Ad.IC Government of India Ministry of Finance Department of Revenue

New Delhi, the 9th January, 2012

To

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The Registrar, Customs, Excise and Service Tax Appellate Tribunal, West Block No. 2, R.K. Puram, New Delhi.

Subject: Pay Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500- regarding.

#### Sir,

This has reference to your letter F.No.1/6<sup>th</sup> CPC/CESTAT/09/Admn/Part II dated 16.12.2011 and 18.11.2011 regarding the representations of SPS of the Tribunal to reconsider the matter of grant of pay scales of Rs.4800/- on their promotion from St. Grade II.

The matter was reconsidered in the Department and it has been decided that since the officers were promoted much after 01.01.2006 to the post of SPS, they are not entitled of Grade pay of Rs.4800/- w.e.f 01.01.2006. Therefore, the clarification communicated to CESTAT vide letter dated 17.05.2010 is in order.

# anian सामितारी के हस्सामर तथा मुद्दाम [सिति सहित] nure hd designation of ning officer [with date]

# समापन परि उग्री के हत्तामार तमा पर तम [शिवि दक्षित] Signature and designation of ventying officer [with date]

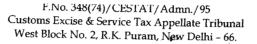
# सरकारी Signature of Gevenment enve

#### F.No. 348(74)/CESTAT/95 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66. Dated : 6/3/2012

#### OFFICE ORDER

In compliance of the internal audit observation dated 3.6.2009 and clarification received from the Ministry of Finance vide letter no. 27/31/08-Ad.1C dtd. 17.5.2010 and 9.1.2012, the pay fixation order of Smt. Chander Kanta, Sr. P.S., CESTAT, New Delhi under CCS (RP) Rules, 2008 dated 19.9.2008 is revised as under :

the second se			
Basic Pay in the post of Steno Gr. II in the pre-	:	Rs. 6500/-	
revised pay scale of Rs. 5000-150-8000 as on			· ·
1.1.2006			
	:	Pay in the Pay	Grade Pay (Rs.)
		Band (Rs.)	
Revised Pay band and grade pay corresponding to	:	9300-34800/-,	4200/-
the pre-revised scale as per CCS (RP) Rules, 2008		PB-2	
Pay in the revised pay band/ grade pay as on	:	12,090/-	4200/-
1.1.2006			
Pay on grant of annual increment w.e.f. 1.7.2006	:	12,580/-	4200/-
Pay on grant of ACP in the pre-revised pay scale of	:	12,580/-	4600/-
Rs. 6500-200-10500 w.e.f. 12.6.2007			
Pay fixed on grant of ACP and annual increment	:	13,610/-	4600/-
w.e.f. 1.7.2007			
Pay on grant of annual increment w.e.f. 1.7.2008	:	14,160/-	4600/-
Promoted to the post of Sr.P.S w.e.f. 4.8.2008	:	1	
Pay on grant of annual increment w.e.f. 1.7.2009	:	14,730/-	4600/-
Pay w.e.f. 12.6.2010 on completion of 3 years in the	:	14,730/-	4800/-
pre-revised scale of Rs. 6500-10500/- and			
upgradation to the pre-revised scale of Rs. 7500-			1
250-12000/- in terms of Ministry's letter no.			1
27/24/2001-Ad.1C dtd 33.9.01			
Pay fixed on grant of financial upgradation &	:	15,910/-	4,800/-
annual increment w.e.f. 17.2010			
Pay fixed on grant of annual increment w.e.f	:	16,540/-	4,800/-
1.7.2011		ł	
1.7.2011	1		~
D to of a sub in sympactic 1 7 2012		A set and a set of the	ANY
Date of next increment : 1.7.2012			(S. Chandran
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#### **OFFICE ORDER**

Dated : 18.04.12

In compliance of the clarification received from the Ministry of Finance vide O.M. No. 10/02/2011-E.III/A dtd. 19.03.2012 under Rule 10 of the CCS (RP) Rules, 2008 the pay is fixed in respect of Smt. Chanderkanta, Senior Private Secretary, CESTAT, New Delhi as under:

Basic Pay in the post of Steno-II in the pre-revised pay scale of Rs. 5000-150-8000/- w.e.f. 01.01.2006	:	Rs. 6650/-	
	1:	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
Revised Pay band and grade pay corresponding to the pre- revised scale as per CCS (RP) Rules, 2008	:	9300- 34800/- PB-2	4200/-
Pay in the revised pay band/ grade pay as on 1.1.2006	:	12370/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2006	:	12870/-	4200/-
Pay on grant of ACP in the pre-revised pay scale of Rs. 6500-200-10500 w.e.f. 12.06.2007	:	12870/-	4600/-
Pay fixed on grant of ACP and annual increment w.e.f. 1.7.2007	:	13920/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	14480/-	4600/-
Promoted to the post of Senior Private Sec. w.e.f. 04.08.2008			10007
Pay on grant of annual increment w.e.f. 1.7.2009		15060/-	4600/-
Pay w.e.f. 12.06.2010 on completion of 3 years in the pre- revised scale of Rs, 6500-10500/- and upgradation to the pre-revised scale of Rs. 7500-250-12000/- in terms of Ministry's letter no. 27/24/2001-Ad-IC dtd. 31.05.01		15060/-	4800/-
Pay fixed on grant of financial upgradation & annual ncrement w.e.f. 1.7.2010	:	16260/-	4800/-
Pay on grant of annual increment w.e.f. 1.7.2011	:1	16900/-	4800/-

Next increment on 01.07.2012

(S. K. Verma) Assistant Registrar/H.O.O.

Copy to :

F. No. 348(74)/CESTAT/95/VOL-11/Aamn. Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 16.07.14

#### ORDER

Consequent upon completion of 04 years of regular service in the Grade Pay of Rs. 4800/-, the pay of Smt. Chanderkanta, Senior Private Secretary, as per notification no. 1/1/2008-IC dated 29.08.08, is upgraded to the Grade Pay of Rs. 5400/- w.e.f. 12.06.2014 and her pay is fixed as under:-

S. No.	Particulars	Pay Band (Rs.)	Pay in the Pay Band (Rs.)	Grade Pay (Rs.)
1.	Pay drawn as on 11.06.2014	9300-34800/- PB-2	18230/-	4800/-
2.	Pay w.e.f. 12.06.2014 on completion of 04 years and upgradation to the pre-revised scale of Rs. 7500-250- 12000/- in terms of Ministry's Letter no. 27/24/2001-Ad-IC dated 31.05.2001	do -	18230/-	54007-
3.	Pay fixed on grant of financial upgradation & annual increment w.e.f. 01.07.2014	- do -	19640/-	5400/-

### Date of Next increment 01.07.2015

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16.7 (Mukesh Gupta) Assistant Registrar(Admn.)

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi

- 2. The Accounts Officer, Cash & Accounts STAT, Delhi
- 3. Smt. Chanderkanta, Senior Private Secretary, CESTAT, Delhi 4. Personal file/ Service Book 12. (A)

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5. Guard file/ Office copy

# Latement of Fixation of Pay under Central Civil Service (Revised Pay) Rules, 2016

1.	Name of the Employees	CHANDERKANTA
2.	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	Pay Fixetigne sar og 01 0 Hau
5.	<ul> <li>Existing Emoluments</li> <li>(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.</li> </ul>	
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 32250/-
	(c) Existing emoluments (a+b)	Rs. 58050/-
6.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 25800/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Leyel-09
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 66306/-
Э.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	09
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 67200/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
2.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
3.	Personal Pay, if any [Rules 7(7) and (8)]	NA
4.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

of the second second

Para 4 of this OM) 01.07.2016 Date of next increment (Rule 10) and Pay after 15 grant of increment Pay after increment in applicable Level of Pa **Date of Increment** <u>Matrix</u> 01.07.2016 Rs. 69200/-16. Any other relevant information **Pay Fixation as on 01/01/2016 under Central Civil Service** (Revised Pay) Rules, 2016. Nil 211 ecked & Found Correct. h MC 1416 AO/AAO. U 8110 Signature & Designation of Head of Department 8 Date : 05.08.2016 ए. ोहन कुमार∕A. MOHAN KUMAR Office : CESTAT, Netton: /Registrar M/o Finance, ना.शु.ज.शु. एवं सवा कर अपालाय आधकरण Customs Excise & Service Tax Appellate Tribunal D/o Revenue पश्चिमी खण्ड / West Block No-2 रा. कृ. पु. नई दिल्ली / New Delhi-116066 578/16 (Adm**n.)** Deputy Re Customs, Exc. Service Tax Appellate Tubunal West Block No. 2, R.K. Puram New Delhi-110066

<u>Annex-II</u>

3		atement of fixation of pay under Central Civil Se	rvice (Revised Pay) Rules, 2008
	<u>Ste</u> 1.	Name of the Government Servant	Smt. Anita Jyakumar
	1. 2.	Designation of the post in which pay is to: be fixed as on January 1, 2006	Steno Gde-II
	3.	Status (Substantive/Officiating)	Substantive
	4.	Pre-revised scale(s) of pay applicable for : the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified)	Rs. 5000-150-8000/-
	5.	Existing emoluments as on January 1, 2006- (a) Basic pay (including Stagnation : Increments, if any)	Rs. 6,050/- (Nshishal)
		<ul> <li>(g) Dearness Pay :</li> <li>(h) Dearness Allowance applicable at :@2</li> <li>AICPI average 536(1982=100)</li> <li>(d) Total existing emoluments [(a) to :</li></ul>	<u>Rs. 11,253/-</u>
A A A A A A A A A A A A A A A A A A A	6.	Revised pay band and grade pay : corresponding to the pre-revised scale shown at SI. No.4 above. (In the case of HAG+ and above the appropriate scale may be mentioned)	Rs. 9300-34800/- Rs. 4200/-
	7.	Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I.	Rs. 11,260/-
	8.	Grade pay to be applied in terms of Rule: 4 of CCS (RP) Rules, 2008.	Rs. 4,200/-
	9.	Stepped up pay with reference to the	Nil

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Other emoluments tailing under ex

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revised of Junior, if applicable [Notes : 7 and 10 below Rule 7(1) of CCS (RP) Rules, 2008]. Name and pay of the junior also to be indicated distinctly.

10. Revised pay with reference to the : Nil Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Sub Rule (2) of Rule 7]

- 11. Personal Pay, if any (Notes 6 and 8 below: Nil Rule 7(1)
- 12. Revised emoluments after fixation
  - (a) Pay in the revised Pay Band/Pay : Rs. 11,260/-Scale
  - (b) Grade Pay
    (c) Special Pay, if admissible (Sub Rule: Nil 1(C) of Rule 7)
  - (d) personal Pay, if admissible : Nil
    (e) Non-Practicing Allowance, if
  - (e) Non-Practicing Allowance, if . NA admissible [Sub Rule 1(D) of Rule7]
- 13. Date of next increment (Rules 9&10) and: pay after grant of increment

Date of Increment

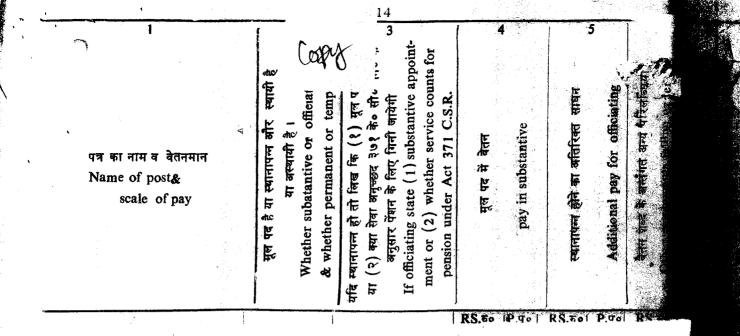
01/07/2006 01/07/2007 01/07/2008

<u> </u>	v after Increment
Pay in the Pay Band/Scale	Grade Pay (Wherev applicable)
Rs. 11,730/-	Rs. 4,200/-
Rs. 12,210/-	Rs. 4,200/-
Rs. 12,710/-	Rs. 4,200/-

14. Any other relevant information

\* Pay notionally fixed as the official was on deputation. The will draw pay 1, +2:0 R, 12/1/+ 4200/\_ west 10/08. Date: 20/1/08 Signature & Designation of Head of

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F.No. 348 (76)/CESTAT/Admn-1998 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi - 66

Dated : 16 Jan 2009

#### **OFFICE ORDER**

Consequent upon her repatriation from the Income Tax Appellate Tribunal, New Delhi after completion of deputation period of 04 years, the notional pay of Smt Anitha Jayakumar, Steno-II is fixed in the scale of Rs. 5000-150-8000 wef 16.12.2008 as under:-

(a) The Pay as on 15.12.2004 (In the pay scale of Rs. 5000-150-8000) Rs. 5900/-

(b) Pay as on 01.04.2005 Rs. 6050/-(on Grant of Annual Increment)



#### DATE OF NEXT INCREMENT 01 Apr 2006

Further, her Pay will be fixed as on 01.01.2006 as per Central Civil Services (Revised Pay) rules 2008 (On implementation of 6<sup>th</sup> CPC)

ohinder Singh) Assistant Registrar (Admn)

#### F.No. 27(52)/MACP/CESTAT/Admn./09 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi-66

Dated : 2**8**.06.2010

#### ORDER

Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10<sup>th</sup> June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.

01	N. 6 66 1				
S1.	Name of officials	Place of	Present	No. and	Grade
No.	and designation	posting	Grade	date of	Pay
			Pay	MACP due	due on
	-		(Rs.)		grant
					of
					MACP
	/				(Rs.)
1	Ms. Anitha	Delhi	4200/-	1 <sup>st</sup> MACP -	4600/-
$\mathcal{N}$ .	Jaykumar,			01.09.2008	
	Steno - II	i i i i i i i i i i i i i i i i i i i			
2	Sh. L.P. Pant,	Delhi	4200/-	1 <sup>st</sup> MACP -	4600/-
	Stcno - II			01.09.2008	
3.	Ms. Kamala,	Delhi	4200/-	1 <sup>st</sup> MACP –	4600/-
	Steno Gr. II			01.01.2010	
4.	Ms. Ranju	Delhi	4200/-	1 <sup>st</sup> MACP –	4600/-
	Madhra,			01.03.2010	
	Steno Gr. II				
5.	Sh. T.V.	Mumbai	4200/-	1 <sup>st</sup> MACP -	4600/-
	Unnikrishnan,			01.09.2008	
	Steno- II				
6.	Sh. Sudhakaran A	Mumbai	4200/-	1 <sup>st</sup> MACP -	4600/-
	Steno II			01.09.2008	
7.	Sh. G. Sridhar,	Chennai	4200/-	1 <sup>st</sup> MACP -	4600/-
	Steno II		,	01.09.2008	

The above financial up-gradation will have no change in the designation, classification or higher status of the officials.

The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment.

# F.No. 348(76)/CESTAT/P.F/Admn-1998 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

# Dated : 9<sup>th</sup> Aug 2010

# OFFICE ORDER

Consequent upon the grant of  $1^{st}$  MACP wef 01/09/2008 as per the instructions contained in DOP&T O.M. No. 35034/3/-Estt.(D) dated 19-5-2009 vide this office order No. 27(52)/MACP/CESTAT/Admn-09 dated 28.06.2010 to the pay scale of Rs. 9300-34800/- Grade Pay Rs. 4600/- the pay of Ms. Anitha jaykumar, steno-II is fixed under the Rule FR 22 (I) (a) (i) as under:-

S/No.	Date	Pay in the	Grade Pay
		pay Dand/Saala	
		Band/Scale	
a)	Pay as on 01/07/2008	Rs. 12710/-	Rs.4200/-
b)	Pay fixed on 01.09.2008 under 1 <sup>st</sup> MACP	Rs. 13220/-	Rs.4600/-
c)	Pay after grant of annual increment on 01.07.2009	Rs. 13760/-	Rs.1600/-
d)	Pay after grant of annual increment on 01.07.2010	Rs. 14310/-	Rs.4600/-

Date of next increment will be 01/07/2011

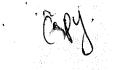
(Mohinder Singh) Asst.Registrar (Admn)

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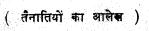
- i) The Pay & Accounts Officer, Min. of Finance, Deptt of Revenue, New Delhi.
- vi) Cash Section, CESTAT, New Delhi

xíi) Personal file/Service book

- viii) Smt. Anitha Jayakumar, Steno-II, CESTAT, Delhi.
- ix) Guard file
- vi) Office Copy



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and a second	1.1.2006	al increment w.e.f. 1.7.200	)6 :	12020/-	4200/-	-	
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والمتعمية فترجره الرواري والمتعاور	Dev on grant of annu	al increment w.e.f. 1.7.200	) <u>8</u> :	13020/-	4600/-		
	Day on grant of anni	MACP w.e.f. 1.9.2008 al increment w.e.f. 1.7.200	)9 :	14090/-	4600/-		
	Pay on grant of annu	ial increment w.e.f. 1.7.20	10 .	14650/- 15230/-	4600/-		
	Pay on grant of annu	al increment w.e.f. 1.7.20	11 :	13230/-	1000		1
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	atement of Fixation of Pay under Central Civil Service ( Name of the Employees	ANITHA JAYKUMAR
IY 1.		SR. PRIVATE SECRETAR
2.	Designation of the post in which pay is to be fixed	SK. FRIVITL OLORE
£ #	as on January 1, 2016	
<b>3</b> .	Status (Substantive/Officiating)	Nohstantive
4.	Pre-revised Pay Band and Grade Pay or Scale	Phy Querry 40000
с. <b>чт.</b> Молания Так		Rs. 17740/- + K. 200
5.	<ul> <li>Existing Emoluments</li> <li>(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.</li> </ul>	Rs. 22340/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27925/-
	(c) Existing emoluments (a+b)	Rs. 50265/-
ĥ	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 57414/-
9.	Applicable Cell in the Level either equal to just above the Amount at SI. No. 8	Deputy Registration
10.		KS. 380007
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post i applicable [Rule 7 (11)]	f NA
13	. Personal Pay, if any [Rules 7(7) and (8)]	NA
14	. Non-Practicing Allowance as admissible at present	NA
	in the existing pre-revised structure(in terms of	

opy Para 4 of this OM) Date of next increment (Rule 10) and Pay after 15 grant of increment 01.07.2016 Pay after increment in Date of Increment applicable Level of Pay Matrix <u>01.07.2016</u> <u>Rs. 60400/-</u> **20** Ination Nil With date 18/10 Date: 05.08.2016 Signature & Designation of Head of Department Office : CESTAT, ও নাহৰ কুমাर∕A. MOHAN KUMAR M/o Finance, Second Accomentati सा.शु.उ.शु. एवं सवा कर अमालाव आवकरण D/o Revenue Customs Excise & Service Tax Appellate Tribunal पश्चिमी खण्ड/West Block No-2 रा. कृ. पु. नई दिल्ली/New Delhi-110066 578/16 Dentit ന**.)** ce Ta Custoeput ice Tax Custo: Puiram Deputy Registrar (Admn.) A ud. Puram Customs, Excise & Service Tax West Bt 1966 New Loope Appellate Tribunal West Block No. 2, R.K. Puram New Delhi-110066 ł . #

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IV HISTORY & VER

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	अर्वा Peri				तन a y	खाना ४ - ६ को प्रभा
क्रम संख्या	से	तक	पद वेतन मान तथा कार्यालय स्थान सहित			वासी धठना ( देखिए अनुदेश)
S. No.	From	То	Post scale of pay &	मूल	स्थानापन्न	Event affective
			Office with station	Substantive	Officiating	[Vide insturc
	ι.					
1	2	3	1			7
			F. No. 348/76/CEST/	T/98/Admn./Vol-II		
	-		<u>F. No. 348/76/CES17</u> Customs Excise & Service West Block No. 2, R.K. F	e Tax Appellate Tribu Puram, New Delhi – 6	nal 6.	
	-				Dated : 30.11.2017	
			ORI	DER		
	_		Consequent upon the completion o	f 03 years of regular	service in the Grade	
		C	Consequent upon the completion o Rs. 4600/-, the pay of Smt. Anit	tha Javakumar, Sen	ior Private Secretary,	
	- <b>-</b> .	Pay of	Rs. 4600/-, the pay of Smt. And T, New Delhi vide Ministry's letter	no. 27/31/2008-Ad	I.IC dated 17.05.2010	
	4 1	CESTA	T, New Delhi vide Ministry's letter 9.01.2012 is upgraded to the Grade	e Pay of Rs. 4800/- v	v.e.f. <b>17.09.2017</b> and	
		and 09	0.01.2012 is upgraded to the orall	-		
		her pa	y is fixed as under:-		Pay Fixed in the	
		S.L. 1	Particulars	Pay Band (Rs.)	Pay Matrix as	
	·	No.		(Pre-revised)	per 7 <sup>th</sup> CPC	¥
			Pay drawn as on 16.09.2017	9300 34800 + 4600/- PB-	/- Rs. 62200/- 2 (Level-7)	
					Index-12) Rs. <b>64100</b> /-	
		2.	Pay w.e.f. 17.09.2017 on complet	tion of 9300	+ (level-8)	
		2.	03 years in the Grade Pay of RS.	in the 4800/- PB-2	- Index – 11)	
			$-f D_{0} 4800/-1000-10$	C 10000/		
			Ad.IC dated 17.05.2010 and 09.0	1.2012		
		L			1	
		Date	e of next increment 01.07.2018			
					A	1
			Ē.	г	(Bineesh Kumar K.S. Deputy Registrar (Admn.	.)
				L	jepuij - 18	
		Cop	sy <i>i</i> to :	ant and Deptt of	Revenue, New Delhi	
			1. The Pay & Accounts Officer, Minist	ry of Finance, Depen v Delhi	ß	
			2. The Accounts Officer, CLS and Anitha Javakumar, SPS, CES	TAT, New Delhi.		.12-17
	<b></b>		A Personal file/ Service Dook	,	Deputy Regis' Customs, Excise	& Service Tax
			5. Guard file/ Office copy		Customs, Excise Appellete	r-ihunal
					Man Block NO	110066
	 (2007)	4 1 1			New Delhi	
					· · · · · · · · · · · · · · · · · · ·	
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			L	1 AEVEL		

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।v सेवा वृत्त त IV HISTORY & VERIFIO

	अव Peri			वेत Pa	खाना ४ - ६ को प्र	ाभावित का	
संख्या No.	से From	तक	पद वेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	मूल Substantive	स्थानापन्न Officiating	ন্থলি ঘ েইঝিড अनुबे Event affective [Vide instu	श १०। ə cols
			Chice with station	Substantive	Uniciating	[ vive more	
	2	3	4	5	6	7	
			सामाशुल्क, उ	८ (76) / सीस्टैट / 98–5 उत्पदिशुल्क एव सेवा कर ग्मी खण्ड 2, आर के पुर	र अपोलीय अधिकरण,		
					दिनॉ	कः 8 सिंसम्बर 2021	•
				कार्यालय आदेश			
			श्रीभती अनीता जयकुमार, वरि सवा के उपरान्त 6ठे वेतन आयोग एनएफएस ग्रेड वेतन रू.5400/ प्रद अंर्तगत निम्न वेतन निर्धारित किया जाव	के दिनॉक 29.8.2008 Iन करने पर दि. 17.9.2	अधिसूचना सं.1 / 1 / 208	38 के अनुमादन पर	
			क– लेवल ८ सूची १५ में दिनॉक १६.९.	2021 को ग्रहित वेतन	ক. १	2,100 /	4. 
			ख− लेवल 8 सूची 16 में दिनॉक 179 ्	.2021 को नोशनल वेतन	वृद्धि के रू 7	4,300 / -	
		· . ·	पश्चात् वेतन				
			ग– लेवल 9 सूची 13 में दिन्हेंक 17.9. अगली वार्षिक वेद्वन वृद्धि की		रहे: 7	5,600/ मुक्ते २१ २२८२१ मुकेश गुप्ता 10-99 उप पंजीकार	
			प्रतिः 1 वेतन एवं लेखा कार्यालय, चर्च रोड, 2. लेखा अधिकारी, सीस्टैट, नई दिल्ली 3 श्रीमती अनीता जयकुमार, वरिष्ठ निज 4. व्यक्तिगल मिसिल / सेवा पंजीका / ग	। नी सचिव, सीस्टैट, नई (	देल्ली ।	12n	
			t <del>-</del> .	1 1		चप पंजीकार/Dy. Registrar संवय का अर्वत्वतना अधिकारण/(	ASTA
					anto 1	National And Annual States	w Duikt
	4		and Lovel	9	A		······································
	180	22	Jo.23	B	$r - \tau$	1900/	: بندرین
					dovel -	<u>9</u> <u>A</u>	
					Indep.	<u>† 14</u>	

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#### F.No. 348(76)/CESTAT/98-Admn. Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66.

Dated : 19/4/2012

#### OFFICE ORDER

Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Smt. Anitha Jaykumar, Steno Gr. II, CESTAT, under CCS (RP) Rules, 2008 is fixed as under :

steno al			
Basic Pay in the post of UDC in the pre-revised	:	6050/-	
pay scale of Rs. 5000-150-8000/- as on 1.1.2006			
Basic Pay on 1.1.2006 after grant of annual	:	6200/-	
increment due on 1.3.2006 (as per O.M. referred			
above)			
	:	Pay in the	Grade Pay
		Pay Band	(Rs.)
		(Rs.)	
Revised Pay band and grade pay corresponding to	:	Rs. 9300-	4200/-
the pre-revised scale as per CCS (RP) Rules, 2008		34800/-(GP)	
Pay in the revised pay band/ grade pay as on	:	11540/-	4200/-
1.1.2006			
Pay on grant of annual increment w.e.f. 1.7.2006	:	12020/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2007	:	12510/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	13020/-	4200/-
Pay after grant of 1 <sup>st</sup> MACP w.e.f. 1.9.2008	:	13540/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2009	:	14090/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2009 Pay on grant of annual increment w.e.f. 1.7.2010	:	14650/-	4600/-
Pay on grant of annual increment w.c.i. 1.7.2010	•	15230/-	4600/-
Pay on grant of annual increment w.e.f. 1.7.2011	Ŀ	102001	

Date of Next increment: 1.7.2012

(S. K. Verma)

Asst. Registrar/HOO

Copy to :

- 1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
- 2. The Accounts Officer, CESTAT, New Delhi
- 3. Smt. Anitha Jaykumar, Steno Gr. II, New Delhi
- A. Personal file/ Service Book
- 5. Guard file/ Office copy

#### F.No.3/CESTAT/DPC/PA-PS/93-RR Customs Excise & Service Tax Appellate Tribunal West Block No. II, R.K. Puram, New Delhi – 110 066.

Dated : 17.09.2014

#### <u>ORDER</u>

Consequent upon the recommendations of the Departmental Promotion Committee, Smt. Anitha Jayakumar, Steno Gr. II is hereby promoted to the post of Senior Private Sceretary on regular basis in the pay band (PB-2) Rs. 9300-34800/- and Grade Pay Rs. 4600/- at CESTAT, New Delhi with effect from the date she takes over charge.

She will be on probation for two years.

(A.Mohan Kumar) 74/19

Registrar

Copy to :

- 1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
- 2. PA to Registrar, CESTAT, New Delhi
- 3. The Accounts officer, CESTAT, New Delhi
- 4. Smt. Anitha Jayakumar, Steno Gr. II, CESTAT, New Delhi.
- 5. Service Book/ Personal file
- 6. Guard file/ Office copy'

(Mukesh Gupta)

Asstt. Registrar(Admn.)

# INCOME TAX APPELLATE TRIBUNAL:DELHI BENCHES:NEW DELHI

PAY FIXATION OF PRIVATE SECRETARIES OF I.T.A.T., DELHI BENCHES IN PURSUANCE OF D/O EXPENDITURE, M/O FIANANCE, O.M NO. F.No. 1/1/2008-IC dated 13th NOVEMBER 2009 REGARDING GRANT OF REVISED PAY STRUCTURE OF GRADE PAY OF RS. 4600 IN THE PRE-REVISED SCALE OF RS. 6500-10500 AS ON 01.01.2006 WHO WERE EARLIER GRANTED NORMAL REPLACEMENT PAY STRUCTURE OF GRADE PAY OF RS.4200 IN THE PAY BAND PB-2 AS ON 01.01.2006.

NAME	SMT ANITHA JAYAKUMAR	Private Secretary				
1 Existing Scale of	f Pay	Rs. 6500-10500 (Corresponding Grade Pay Rs. 4200/-)				
2 Pay Band applic	able	PB-2 Rs. 9300-34800/-				
3 Upgraded to the (w.r.t. O.M. date	scale of Pay d 13th November 2009)	Rs. 7450-225-11500/- (Corresponding Grade Pay Rs. 4600/-)				
4 Existing basic pa	ay as on 01.01.2006	6700				
5 Pay after multipl	ication by a factor of 1.86	12462 (Rounded off to Rs. 12470/-)				
6 Pay in the Pay E	Band PB-2	12470				
bunching in the	and after including benefit of pre-revised scale of Rs. 7450-225-					
11500/-,if admis	sible	Nil				
8 Grade Pay attac 11500/-	hed to the scale of Rs.7450-225-	Rs. 4600/-				
9 Revised basic p grade pay as on	ay-total of pay in the pay band and 01.01.2006	Rs.12470+4600 17,070				

grade pay as on 01.01.2006						Rs.12470+
		1	NCREMENT	<u>s</u>		
SI. No.		Date of Increment	Rate of increment	PAY	G.P.	TOTAL PAY
		1/7/2006	520	12990	4600	
					4600	18120

1/7/2007

1/7/2008 to 15.12.2008 530

550

DATE: 25.02.2010

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42.

Signature & Designation of Head of Office NEAD OF OFFICE D.D.G. BOUBAR Tax Appellate Triverat Ø

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<u>Annex-II</u>

Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008 Smt. Anita Jyakumar 1. Name of the Government Servant Designation of the post in which pay is to: Steno Gde-II 2. be fixed as on January 1, 2006 Substantive 3. Status (Substantive/Officiating) Rs. 5000-150-8000/-Pre-revised scale(s) of pay applicable for : 4. the post (In case more than one scale of pay is applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the scale of pay in which the employee was actually drawing his pay should be specified) 5. Existing emoluments as on January 1, 2006-Rs. 6,050/-Basic pay (including Stagnation : (a) Increments, if any) Rs. 3.025/-Dearness Pay (g) Dearness Allowance applicable at :@24%Rs.2,178/-(h) AICPI average 536(1982=100) Total existing emoluments [(a) to :\_ Rs. 11,253/-(d) (c)] Rs. 9300-34800/-Revised pay band and grade pay 6. corresponding to the pre-revised scale Rs. 4200/shown at SI. No.4 above. (In the case of HAG+ and above the appropriate scale may be mentioned) Rs. 11,260/-7. Pay in the revised pay band/scale in which pay is to be fixed as per the fitment table attached at Annex-I. Rs. 4.200/-8. Grade pay to be applied in terms of Rule: 4 of CCS (RP) Rules, 2008. Nil 9. Stepped up pay with reference to the 2111/09

revised of Junior, if applicable [Notes 7 and 10 below Rule 7(1) of CCS (RP) Rules, 2008]. Name and pay of the junior also to be indicated distinctly.

- 10. Revised pay with reference to the : Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Sub Rule (2) of Rule 7]
- 11. Personal Pay, if any (Notes 6 and 8 below: Nil Rule 7(1)
- 12. Revised emoluments after fixation
  - (a) Pay in the revised Pay Band/Pay : Rs. 11,260/-Scale
  - (b) Grade Pay : Rs. 4,200/-
  - (c) Special Pay, if admissible (Sub Rule: Nil 1(C) of Rule 7)
  - (d) personal Pay, if admissible : Nil
    (e) Non-Practicing Allowance, if : NA
  - admissible [Sub Rule 1(D) of Rule7]
- 13. Date of next increment (Rules 9&10) and: pay after grant of increment

Date of Increment	<u>Pa</u>	Pay after Increment	
	Pay in the Pay	Grade Pay (Wherever	
	Band/Scale	applicable)	
01/07/2006	Rs. 11,730/-	Rs. 4,200/-	
01/07/2007	Rs. 12,210/-	Rs. 4,200/-	
01/07/2008	Rs. 12,710/-	Rs. 4,200/-	

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14. Any other relevant information

NA

Date: 20/1/08

WHAP. Signature & Designation of Head of Office

BENTTO RECEIPTERA - Call New Editor

Nil

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क्रम संख्या S. No.	अंबधि Period			वेत P र	खाना ४ - ६ को प्रस		
	से From	तक To	पद वेतन मान तया कार्यालय स्थान सहित Post scale of pay & Office with station	मूल Substantive	स्थानापन्न Officiating	याली घटना ट्रिखिए अनुदेश Event affective o [Vide insturct	

# F.No. 348(77)/CESTAT/P.F/Admn-2000 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated : 9<sup>th</sup> Aug 2010

(OP)

## **OFFICE ORDER**

Consequent upon the grant of  $1^{st}$  MACP wef 01/09/2008 as per the instructions contained in DOP&T O.M. No. 35034/3/-Estt.(D) dated 19-5-2009 vide this office order No. 27(52)/MACP/CESTAT/Admn-09 dated 28.06.2010 to the pay scale of Rs. 9300-34800/- Grade Pay Rs. 4600/- the pay of Sh. L.P.Pant, steno-II is fixed under the Rule FR 22 (1) (a) (i) as under:-

S/No.	Date	Pay in the	Grade Pay
		pay	
		Band/Scale	1
a)	Pay as on 01/07/2008	Rs. 12710/-	Rs.4200/-
b)	Pay fixed on 01.09.2008 under 1 <sup>st</sup> MACP	Rs. 13220/-	Rs.4600/-
c)	Pay after grant of annual increment on 01.07.2009	Rs. 13760/-	Rs.4600/-
d)	Pay after grant of annual increment on 01.07.2010	Rs. 14310/-	Rs.4600/-

Date of next increment will be 01/07/2011

her Singh) (Mohn Asst.Registrar (Admn)



वेतन खाना ४ - ६ को प्रमावि अवधि Pay Period वाली घटना पद वेतन मान तथा कार्यालय [ देखिए अनुदेश से क्रम संख्या ÷ Event affective Fro S. No. [Vide insturct ing F.No. 27(52)/MACP/CESTAT/Admn./09 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi-66 7 6 2 Dated : 28.06.2010 ORDER Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Civilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher Statistics in grade pay as given below w.e.f. the dates mentioned against each. ં પ્રે S1. Name of officials Place of Present No. and Grade Grade date of No. and designation posting Pay MACP due due on Pay A Bee (Rs.) grant of MACP (Rs.) 1 Ms. Anitha Delhi 4200/-1st MACP -4600/-Jaykumar, 01.09.2008 Steno - II 2 Sh. L.P. Pant, Delhi 4200/-1st MACP -4600/-Steno - II 01.09.2008 3. Ms. Kamala, Delhi 4200/-1st MACP -4600/-Steno Gr. II 01.01.2010 Ms. Ranju 4. Delhi 4200/-1st MACP -4600/-Madhra, 01.03.2010 Steno Gr. II 5. Sh. T.V. Mumbai 4200/-1st MACP -4600/-Unnikrishnan, 01.09.2008 Steno- II б. Sh. Sudhakaran A Mumbai 4200/-1st MACP -4600/-01.09.2008 Steno II 7. Sh. G. Sridhar, Chennai 4200/-1st MACP -4600/-Steno II 01.09.2008 The above financial up-gradation will have no change in the designation, classification or higher status of the officials. The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his/her next increment. The Officials are entitled for fixation of pay as per the provisions of CCS (Revised Pay) Rules, 2008 and DOP&T's guidelines on MACPS dated 19.05.2009. No stepping up of pay band or grade pay is admissible with regard to junior getting more pay that the senior on account of pay fixation. The above financial up-gradation will be withdrawn, in case it is noticed later that the MACPS given is incorrect and the excess payment made on account of the MACP will be deducted /adjusted from the future



(S. CHANDRAN)

( AV

।∨ सेवा वत IV HISTORY & VERIFIC

वेतन अवधि खाना ४ - ६ को प्रमाबित Pay Period वाली घटना पद वेतन मान तथा कार्यालय [देखिए अनुदेश १०] तक क्रम संख्या से स्थान सहित स्थानापन्न Event affective col मूल Post scale of pay & To S. No. From [Vide insturction Officiating Substantive Office with station 7 F.No. 348/77CESTAT/98-Admn. Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66. Dated: 16 /4/2012 OFFICE ORDER Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Sh. L. P. Pant, Steno-II, CESTAT, under CCS (RP) Rules, 2008 is fixed as under : Basic Pay in the post of Steno - 1 : in the pre-6050/-1: revised pay scale of Rs. 5000-150-8000 as on 1.1.2006 Basic Pay on 1.1.2006 after grant of annual 6200/-• increment due on 1.3.2006 (as per O.M. referred Grade Pay (Rs.) above) Pay in the Pay Band (Rs.) 4200/-9300-34800/-, Revised Pay band and grade pay corresponding to the pre-revised scale as per CCS (RP) Rules, PB-2 2008 4200/-Pay in the revised pay band/ grade pay as on : 11,540/-1.1.2006 4200/-12,020/-Pay on grant of annual increment w.e.f. 1.7.2006 4200/-Pay on grant of annual increment w.e.f. 1.7.2007 12,510/-4200/-Pay on grant of annual increment w.e.f. 1.7.2008 13,020/-4600/-13,540/-Pay after 1st MACP w.e.f 1.9.2008 4600/-Pay on grant of annual increment w.e.f. 1.7.2009 : 14,090/-4600/-14,650/-Pay on grant of annual increment w.e.f. 1.7.2010 4600/ Pay on grant of annual increment w.e.f. 1.7.2011 15,230/-Date of Next increment: 1.7.2012 (S. K. Verma) Asst. Registrar/HOO Copy to :

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### ।V सेवा कृत तर्वा IV HISTORY & VERIFICAT

अवधि वेतन Period Pay खाना ४ - ६ को प्रभावित करने पद वेतन मान तथा कार्यालय वाली घटना क्रम संख्या से तक स्थान सहित [ देखिए अनुदेश १० ] S. No. From То Post scale of pay & स्थानापन्न Event affective cols-Office with station sturction ب<u>هی: ۲۹۱/۹۵/Admn.</u> Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66. Dated : 08.12.2017 ORDER Consequent upon the completion of 03 years of regular service in the Grade Pay of Rs. 4600/-, the pay of Sh. L.P. Pant, Senior Private Secretary, CESTAT, New Delhi vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 4800/- w.e.f. 01.12.2017 and his pay is fixed as under:-S.L. Particulars Pay Band Pay Fixed in the (Rs.) Pay Matrix as No. per 7th CPC (Pre-revised) 1. Pay drawn as on 30.11.2017 9300 34800/-Rs. 62200/-+ 4600/- PB-2 (Level-7) Index-12) Rs. 64100/-2. Pay w.e.f. 01.12.2017 on completion of 9300 34800/-03 years in the Grade Pay of Rs. 4600/-(level-8) 4800/- PB-2-(pre-revised) and upgradation in the Index - 11) grade pay of Rs. 4800/- (pre-revised) vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 Date of next increment 01.07.2018 (Bineesh Kumar K.S.) Deputy Registrar (Admn.) Copy to : 1. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi 2. The Accounts Officer, CESTAT, New Delhi 3. Sh. L.P. Pant, SPS, CESTAT, New Delhi. Personal file/ Service Book Guard file/ Office copy 01

1	Name of the Employees	rvice (1) <u>v) Rules, 2016</u>
		L. P. PANT
2.	De gnation of the post in which pay is to be fixe as on January 1, 2016	d SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	one Substantive
4.	rie-revised Pay Band and Grade Date	SINGLASS STATES
5.	Existing Emoluments	DOUDA FOUND
	plus applicable Grade Pay or basic pay in t applicable scale) in the pre-revised structu as on January 1, 2016.	nd Rs. 22340/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27925/-
	(c) Existing emoluments (a+b)	Rs. 50265/-
б.	Basic Pay (Pay in the applicable Pay Band Plu applicable Grade Pay or basic pay in the applicabl scale) in the pre-revised structure as on January 1 2016.	as Rs. 22340/- le
	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	
.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 57414/-
	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	10
	Revised Basic Pay (as to Sl. No. 9)	Rs. 58600/-
(   t	Stepped up pay with reference to the revised Pay of unior, if applicable (Rule 7 (8) and 7(10) of CCS RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
is	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if pplicable [Rule 7 (11)]	NA
	ersonal Pay, if any [Rules 7(7) and (8)]	NA
N	on Prostili All	
N	on-Practicing Allowance as admissible at present the existing pre-revised structure(in terms of	NA

Para 4 of this OM) Date of next increment (Rule 10) and Pay after 15 01.07.2016 grant of increment VICE Pay after increment in Date of Increment applicable Level of Pay Matrix 01.07.20 on 01/01/2016 Rs. 60400/ vised Pay) Rules, । अधिकारी 16 Nil 190 Checked & Found Correct. पदनाम [ ति ыŇ e and c officer 8100 Date: 05.08.2016 Signature & Designation of Head of Department र. ोऌन व्हमार∕A. MOHAN KUMAR Office : CESTAT, Third / Registrer M/o Finance, ना.शु.उ.शु. एव सवा कर अपालीय जावकरण Customs Excise & Service Tax Appellate Tribunal D/o Revenue पश्चिमी खण्ड / West Block No-2 रा. कृ. पु. नई दिल्ली / New Delhi-110066 18/16 10-8-10 Deputy Registrar (Admn.) Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram New Delhi-110066



F.No. 27(52)/MACP/CESTAT/Admn./09 Customs Excise & Service Tax, Appellate Tribunal West Block No.2, R.K. Puram, New Delhi-66

Dated : 28.06.2010

Sec. 1954

#### ORDER

Consequent upon the implementation of the Modified Assured Career Progression Scheme for the Central Government Olvilian Employees vide DOP&T O.M. 35034/3/Estt.(D) dated 19.05.2009, the duby constituted Selection Committee in its meeting held on 10th tune duly constituted Selection Committee, in its meeting held on 10th June 2010 at CESTAT Mumbai has approved the first financial upgradation in respect of the following Steno Gr-II of the Tribunal to the next higher grade pay as given below w.e.f. the dates mentioned against each.

		and designation	posting	Present Grade Pay (Rs.)	No. and date of MACP due	Grade Pay due on grant of MACP (Rs.)	5
	1	Ms. Anitha	Delhi	4200/-	1st MACP 01.09.2008		
	2	Jaykumar, Steno - II Sh. L.P. Pant,	Delhi	4200/-	1st MACP - 01.09.2008 1st MACP -	4600/	<u>.</u> ]
	8.	NSteno - II Ms. Kamala, Steno Gr. II Ms. Ranju	Delhi Delhi	4200/- 4200/-		4600	7-10
	4.	Ms. Rahu Madhra, Steno Gr. Il Sh. T.V.	Mumbai	4200/-	1	- 4600	
1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1	5. [6.	Unnikrishnan, Steno- II	Mumba	i 4200/	101.09.20	08	
Concerning.	7	Steno II	Chenna	ai 4200/	- 1 <sup>st</sup> MACP 01.09.20	08	+he

The above financial up-gradation will have no change in the designation, classification or higher status of the officials.

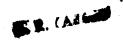
The employee granted financial up-gradation under MACP Scheme is required to exercise option under FR 22(1)(a)(1) within one month from the date of issue of this order to get his/her pay fixed in the higher Grade Pay either from the date of his/her up-gradation or from the date of his date of issue of this order to get his/her up-gradation or from the date of his/her up-gradation or from the date of

The Officials are entitled for fixation of pay as per the provisions of his/her next increment. CCS (Revised Pay) Rules, 2008 and DOP&T's guidelines on MACPS dated

19.05.2009. No stepping up of pay band or grade pay is admissible with regard

to junior getting more pay that the senior on account of pay fixation.

The above financial up-gradation will be withdrawn, in case it is noticed later that the MACPS given is incorrect and the excess payment made on account of the MACP will be deducted /adjusted from the future salary of the employee.



Dal

(S. CHANDRAN) Registrar

F.No 28(12)/CESTAT/Audit-08-09/Admn. Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66. Dated :

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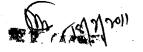
APPER AN IDE TEST ON IDATION OF MUCH.

# OFFICE ORDER

In compliance of the observation dated 3.6.2009 made by the internation supersession of CES'1A1 office order in F.No. 348(49)/CESTAT/99 dt the pay of Smt. Kamala, Steno Gr. II, on absorption in the post of Steno ( pay scale of Rs. 5000-150-8000/- w.e.f. 7.3.2005 in the Tribunal, is fixed a

CDz 5000-150-8000/- (on	:	Rs. 5000/-
Pay fixed in the scale of Rs. 5000-150-8000/- (on Pay fixed in the scale of Rs. 5000-150-8000/- (on		N
appointment in the Indular on eap		
	:	Rs. 5150/-
w.e.f. 1.1.2000 Pay after grant of annual increment on 1.1.2001	:	Rs. 5300/-
Notional pay after grant of earny 1.1.2002 in the scale of Rs. 5000-150-8000/-	:	Rs. 5450/-
		14 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
Notional pay after grant of annual increment on	:	Rs. 5600/-
Notional pay after grant of	:	Rs. 5750/-
after grant ()) allituat more		
Notional pay after grant of Notional pay after grant of Notional 1.1.2005 in the scale of Rs. 5000-150-8000/-		Rs. 5750/-
Pay as on 7.3.2005 (on absorption	$t \overline{}$	Rs. 5900/-
atter glant of anter glant of anter start		· · ·
in the scale of Rs. 5000-150-8000/-		

Further pay fixation of Smt. Kamala, Steno Gr. II will be de Contral Civil Service (Revised Pay) Rules 2008 w.e.f. 1.1.2006



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	•••••				Copy			IV. HISTORY
क्रम संख्य		अव Per		पद, वेतनमान तथा कार्यालय स्थान सहित	 ¥.			खाना 4-6 <sup>द</sup> वाली घटना (१
To S. N		से From	तक To	Post, Scale of Pay & Office with Station	 मूल Substantive	स्थानापन्न Officiating		Event affec (Vide Ins
		2	3		 5	6	<u> </u>	
					 	Contra		المراجع المراجع المراجع المراجع محمد المراجع المراجع المراجع المراجع المراجع المراجع المراجع المراجع المراجع ال المراجع المراجع

F.No. 348(79)/1999/CESTAT/P.F/Admn. Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66.

Dated : 3/2/201

# OFFICE ORDER

Consequent upon the grant of 1<sup>st</sup> MACP to Smt. Kamala, Steno. II w.e. 01/01/2010 as per the instructions contained in DOP & T O.M. No office this vide 15.05.2009 35034/3/Estt.-D 27(52)/MACP/CESTAT/Admn./09 dated 28.6.2010 to the pay band of Rs. 9300 dated 34800/- and Grade Pay Rs. 4600/-, her pay is fixed under Rule FR 22 (I)(a)(i) ; under :

·		Pay in the Pay Band	Grade Pay
S.No.	Date	Fay In the Fay Date	
		Rs. 12900/-	Rs. 4200/-
1.	1 ay and	RS. 12900/-	
	01.07.2009	D = 12420/	Rs. 4600/-
2.		Rs. 13420/-	
•	01.01.2010 under 1 <sup>st</sup>		
	MACP	D 120(0/	Rs. 4600/-
3.	Pay after grant of	Ks. 13900/-	
	annual increment on		
	01.07.2010		crement : 01/07/2
L		Date of NeXI III	U CHICALL VIJOIT

2.0

(Naresh Kum Deputy Registrar/H

RS 9300 - 34800 /- + RS. 14520. J-2011 P12. 4600 G.P. R. 4600/- Q

			Сору		<u>[22]</u>	IV. HISTORY
	) क्रम संख्या	अवधि Period	पद, )	नय	वेतन Pay	खाना 4-6 क वाली घटना ( <b>दे</b>
	То	से तक	Post, Jun	&	मूल स्थानापन्न	Event affect
	<u>S. No.</u> 1	From To	Office with Sta	ation	Substantive Officiating	(Vide Inst.
1/1		C We	F.No.3/CESTAT/ Customs Excise & Servic est Block No. II, R.K. Pu	ce Tay Anno	llata Triburral	
					Dated : 06.11.2015	
	<u> </u>		ORI	DER		
		Conseque	ent upon the recommend	lations of the	e Departmental Promotion	
P.H		post of Senior 1 9300-34800/- a	Private Secretary on rea	ular basis in	e Departmental Promotion unal are promoted to the the pay band (PB-2) Rs. respective stations, with	
		Name of	the Official	<u>Place o</u>	<u>f posting</u>	
		1. Sh. Sudha 2. Sh. T.V. U	ikaran, A. nnikrishnan	Mumba Mumba	ai	
		3. Sh. S. Vija 4. Smt. Kam	yaChandran	Bangal	ore	
		5. Smt. Ranj		Delhi	vau v.	
	1	'The aforer	nentioned officials will	be on probat	ion for two years	
		1	· .	-	- for during	
	ļ 	t .	•		(A.Mohan Kumar) 6/ Registrar	11/15
	1	Copy to :				
<b>171</b> 3						2
		1. SPS to I 2. SPS to Bangalo	Hon'ble President, CEST Hon'ble Smt. Archana	ΓΑΤ, New D Wadhwa, Ξ	elhi Member (J), CESTAT,	
		3. SPS to H	Ion'ble M. V. Ravindra	n, Member (	J), CESTAT, Mumbai	
		5. The Pay	ion die Shri D.N. Panda	. Member í I	), CESTAT, Chennai of Finance, Deptt. of	
		6. PA to Re	egistrar, CESTAT, New	Delhi	- ^	
		7. Deputy ]	Registrar/ Asstt. Registr	rar, CESTA	Г, Mumbai/ Bangalore/	
MAL		8. The Acco	ounts officer, CESTAT.		AC	(
		10. Service E	als concerned Book/ Personal file			6 T.D
		11. Guard fil	e/ Office copy			
$\Gamma$			COLES Showed		सन्यक कीकार/Aust. Resistr	2
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V	بر میرد با با این این این این این این این این این ای	
Datement of fixation of a		
Latement of fixation of pay under Central Civil Service	es ( Revised Pay) rules 201	6
Realite of Elliployee	Ms Kmala	
Designation of the post in which pay is to be fixed as on January 2016	e SPS	
Status (Substantive/Officiating)		
Pre-revised Pay band and Grade pay or scale	Substantive	
Existing Emoluments	PB-2 Rs 4600	
Basic pay ( Pay in the application	Rs 16940 + 4600	
applicable scale) in the pre-revised structure as on January 1, 2016	Rs 21,540/-	
Dearness Allowance sanctioned w.ef.01/01/2016	Rs 26,925/-	
Existing emoluments (a+b)	Rs. 48,465	
Basic pay (pay in the applicable pay band plus	Rs 21,540/-	
applicable scale) in the pre-revised structure as	10 21,040/-	
Applicable level in Pay Matrix accurate	<u> </u>	
No 4	'/	
Amount arrived at by multiplying S. No 5 by 12.57	Rs 55,358/-	
Applicable cell in the Level either and		
Revised Basic Par (as to C N a)	9	
Stepped up pay with reference to the	RS 56,900/,	
	JA	
unior also to be indicated distinction		
verised pay with reference to the sub-	A	
Training post is lower than the pay fixed in the substantive N		
cronal pay if any (Pulo 7/7) 17(7)		
resent in the existing pre-revised struct	A	
Tens of para 4 of this OM) are of next increment (Rule 10) and pay after grant		
<u>— — — — — — — — — — — — — — — — — — — </u>	cable Level of Pay Matrix	
1/7/16 R> 58,6		
g other relevant information verificity-	~	
56901-) Siver A.O. b		
Cont Service Strate & Desgra	on of Head of Department	

	क्रम				ropy	L	 			IV. HISTORY &
	र्भ्रम् संख्या		अवधि Period		पद वे Сору			नेतन २०००		खाना 4-6 की प्रभ
	To S. No		1 T		Post, V Officun Station		मूल Substantiv	Pay स्थानापन्न re Officiating -		वाली घटना ( <b>देखिये</b> Event affecting (Vide Instruct
	} 	2		<b>P</b>						
								-		
					23(21)/Pay fixation/A&B/ Customs, Excise & Service West Block No. 2, R.K. Pur	Tax, App	ellate Trib			
   	44 1				OFFICE (	ORDER		Dated : 3.1.2	023	
			4800/- 27/31/	the p 2008-	t upon the completion of 04 years ay of Smt. Kamala, Sr. P.S, CEST Ad. 1C dated 17.05.2010 and 09.0	of regular AT, Chandi 1.2012 is u	igarh vide N	Ainistry's letter	No.	
Ì			5400/- VS. No.	<del></del>	16.11.2022 and her pay is fixed as culars		In the nav r	natrix as per 7 <sup>th</sup>	CPC	
			1		drawn as on 15-11-2022	Rs. 72100				
			2.	of 0 4800	w:e.f. 16.11.2022 on completion 4 years in the grade pay of Rs. 1/- (pre-revised) and upgradation the grade pay of Rs. 5400/- (pre-	Rs.75600				
े -    -				revis 27/3	ed) vide Ministry's letter No. 1/2008- Ad. 1C dated 17.5.2010 9.1.2012.					
  - 			Date	of retin	ring on 31.1.2023			·		
					fixation subject to final acceptanc I be made in future.	e by audit a	& recovery o	of over payment	, if	
i L								(Mukesh Gu Deputy Regis		
				py to :						
			2.	The Ac	y & Accounts Officer, Ministry of F counts Officer, Accounts Section, (			nue, New Delhi.		
 			4. 5	Smt. K	y Registrar, CESTAT, Chandigarh. amala, Sr. P.S, CESTAT, Chandigarh Book/Personal File.		2 6.1.			
 					file/ Office copy.	<b>छप पं</b> जीव एवं सेवा कर	ত । // ন <b>ম / Dy. Re</b> g अपीलीय अधि	िट्र Istrar करण/C.E.S.TA Hock-2 ram,New Data	r)	
				1	<b>W</b> PO	पारसमा खण् पुरम, नई दिन	ड-2/West L ल्ली/R.K. Pu	Hock-2 ram,New Defa	7	
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( hoursen ). Vary frontien a on 1/1/200 Annex-II Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2008. Smt. Ranju Madhra Name of the Government Servant 1 Steno Gr. IK Designation of the post in which pay is to be 2 fixed as on 1.1.2006 Substantive Status (substantive/officiating) 3 Rs. 5000-150-8000/-Pre-revised scale(s) of pay applicable for post : (In case more than one scale of pay is Δ applicable for the post and these have been merged in pursuance of the recommendation of the Sixth CPC in a single revised scale, the Scale of pay in which the employee was actually drawing his pay should be specified) Existing emoluments as on 1.1.2006 5 (Including Stagnation : Rs. Basic Pay a) Increments, if any) Rs. 2,950/b) Dearness Pay Rs. 2,124 /c) Dearness Allowance applicable at AICPI : 536(1982 = 100) (24%) average Rs. 10,974/d) Total existing emoluments[(a) to (c)] Rs. 9300-34,800/- PB-2 pay : grade and band G.P. Rs. 4200/-Revised 7 pay Corresponding to the pre-revised scale shown 6 at SI.No.4 above. (In the case of HAG+ and above the appropriate scale Rs. 10,980/-Pay in the revised pay band/scale in which pay : mentioned) is to be fixed as per the fitment table attached 7 at Annex-I. Rs. 4,200/-Grade pay to be applied in terms of Rule 4 of : 8 CCS(RP) Rules, 2008. Nil Stepped up pay with reference to the revised : pay of Junior, if applicable [Notes 7 and 10 9 below Rule 7(1) of CCS (RP) Rules 2008]. Name and pay of the junior also to be indicated distinctly.

<b>*</b> 1		
		73
	10	Revised pay with reference to the Substantive : Nil Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the Substantive post if applicable [Sub Rule (2) of Rule 7]
[	11	Personal, Pay, if any [Notes 6 and 8 below : Nil Sign Rule 7(1)]
	12	Revised emoluments after fixation         a) Pay in the Revised Pay Band/Pay Scale       :         b) Grade Pay       :         c) Special Pay, if admissible [Sub Ruic 1(C) :       NIL         of Rule 7]       :         d) Personal Pay, if admissible       :         e) Non-Practicing Allowance, if admissible :       N.A
	13	Date of next increment(Rules 9&10) and pay :

in the second second

Date of Increment	Pay after Increment		
	Pay in the Pay	Grade P	
	Band/Scale	(where	
1.7.2006	11.440	applica	
1.7.2007	11,440	4,200	
	11,910	4,200	
1.7.2008	12,400	4,200	
Any other relevant information : 1.7.2009	12,900	4,200	
	Ser .		

Date: 1/12/09

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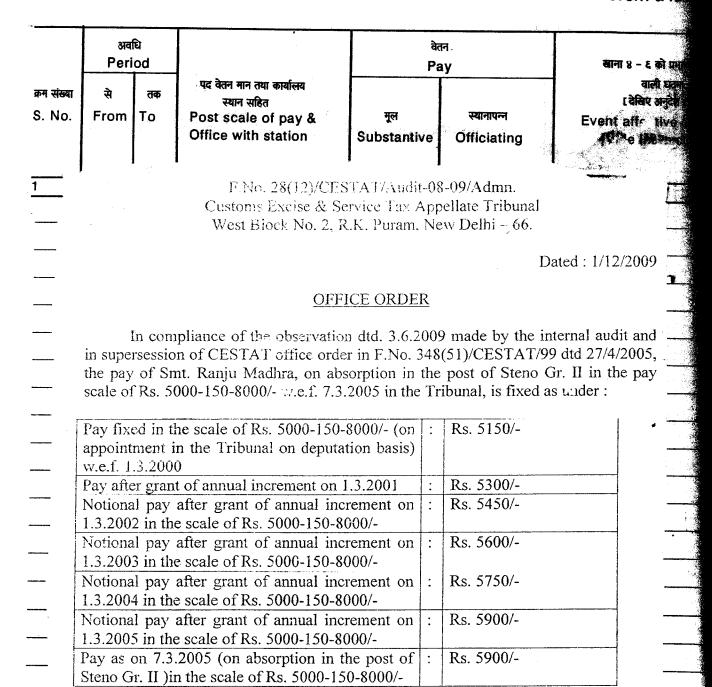
Signature & Designation of Headfol office \_ Deputy Registrat (Marchaeler Customs, Excise & Sorvice Tay Appellate Tribunal, West Block No. 2, R.K. Portug New Delhict 10000

#### ।v सेवा ब IV HISTORY & VERIF

वेतन अवधि खाना ४ - ६ को प्रसावित Pay Period वाली घटना पद वेतन मान तया कार्यालय दिखिए अनुदेश १० कम संख्या जे तक स्थान सहित स्थानापन्न Event affective co मुल To Post scale of pay & From S. No. [Vide insturction Officiating Office with station Substantive 6 4 5 3 2 F.No.27/31/2008-Aa.IC Government of India Ministry of Finance Department of Revenue Ad.IC New Delhi, the 1st Jan., 2009 Registrar, CESTAT, New Delhi Sub:- Clarification on CCS(Revised Pay) Rules, 2008-reg Sir. This has reference to your letter F.No.1/6th CPC/CESTAT/008-Admn dated 18.9.2008 addressed to Department of Expenditure with a copy to this Department regarding revised pay scale for Senior Private Secretary. It is hereby clarified that Senior Private Secretary in CESTAT who has already 2. completed 4 years of service in the pre revised pay scale will be eligible for, the grade pay of Rs. 5400/- in PB II w.e.f. 1.1.2006 and those Senior Private Secretaries who will complete 4 years of service after 1.1.2006 will be eligible for revised grade pay from the date whenever they complete 4 years of service Yours faithfully Duclors (Victor James) Under Secretary to the GovLof India

Cely

IV HISTORY & V



Further pay fixation of Smt. Ranju Madhra, Sten Gr. II will be done as per the Central Civil Service (Revised Pay) Rules 2008 w.e.f. 1.1.2006

(A.T. Thomas) Dy. Registrar (Admn.) -

Comy to :

## ।V सेवा वृत IV HISTORY & VERIFIC

अवधि वेतन Period खाना ४ - ६ को प्रभावित Pay वाली घटना पद वेतन मान तथा कार्यालय क्रम संख्या चे तक [ देखिए अनुदेश १०] स्थान सहित स्थानापन्न S. No. मुल From To-Post scale of pay & Event affective cols Office with station Officiating Substantive [Vide insturction 2 3 4 5 - 6 7 hΕ F.No.27/31/2008-Ad.IC Government of India 0 Ŷ. Ministry of Finance Department of Revenue Ad.IC New Delhi, the 17th May, 2010 To The Registrar, Registrar, Customs, Excise and CESTAT, New Delhi West Block No. 2, R.K. Puram, Sub:- Ray Scale in the Grade of SPS carrying pre revised scale of Rs.6500-10500 New Delhi. regarding Subject : Pay Scale in th 10500- regardin Sir, This has reference to your letter F.No.1/6th CPC/CESTAT/09/-Admn/Part II dated Sir, 31.12.2009 seeking clarification on the pay scales of Senior Private Secretaries in the Tribunal. The matter was examined in this Department and it is noted that Shri This has reference to ye Kandaswamy, Smt Seema Sadana and Smt. Chanderkanta had not completed 3 years 16.12.2011 and 18.11.2011 n service as on 1.1.2006 and therefore they cannot be granted grade pay of Rs.4800/- (as reconsider the matter of grant admissible to the officials holding pre revised pay scale of Rs.7500-12000). In view of Grade II. this, the observation made by the audit is in order and these persons may be granted the grade pay corresponding to the pre-revised scale of Rs.6500-10500 only. The matter was reconsid the officers were promoted mus of Grade pay of Rs.4800/- w.e Yours faithfully to CESTAT vide letter dated 1. Crichips (Victor James) Under Secretary to the Govt of India 영기공

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# ार से IV HISTORY & VER

	अव Peri						•	वेतन Pay		खाना ४ - ६ को प्रस
		<b></b>	्री प	द वेत	न मान तथा कार्यालय					वाली घटुन
हम संख्या	से	तक			थान सहित					[ देखिए अनुदेश
	From	То			nato of the a	J.	च्यून 👘			Event affective
5. No.	From	10	IFU					(09		
		8.4			F.No. 27(52)/MA Customs Excise & Se West Block No.2, 1	CP/CEST rvice Tax, R.K. Purar	AT/Admn. Appellate n, New De	709 Tribunal lhi²66		[Vide instur
	2	ર						Dated : 2 <b>9</b> .0	6.2010	7
						ORDER				
			Career Employ duly c	· Pro yees onsti at CE	equent upon the in ogression Scheme vide DOP&T O.M. 3 tuted Selection Com STAT Mumbai has a the following Steno as given below w.e.f. t	mittee, in pproved th	Estt.(D) da its meetin he first fin	ated 19.05.20 ng held on 10 ancial upgrada al to the next	the bune ation in this higher	
			grade	pay a				No. and	Grade	
	σ. 		1	Sl. No.		Place of posting	Present Grade Pay (Rs.)	No. and date of MACP due	Pay due on grant	<u></u>
	÷							1st MACP -	of MACP (Rs.) 4600/-	
		1	-	1	Ms. Anitha Jaykumar,	Dclhi	4200/-	01.09.2008		
	6-1 		-	2	Steno - II Sh. L.P. Pant, Steno - II	Delhi	4200/-	1 <sup>st</sup> MACP - 01.09.2008 1 <sup>st</sup> MACP -	4600/-	
				3.	Ms. Kamala,	Delhi	4200/-	01.01.2010		
			-	4.	Steno Gr. II Ms. Ranju Madhra,	Delhi	4200/-	1 <sup>st</sup> MACP - 01.03.2010	9600/-	
		,		5.	Steno Gr. II Sh. T.V. Unnikrishnan,	Mumbai	4200/-	1 <sup>st</sup> MACP - 01.09.2008		
হন্দ্ৰ		F		6.	Steno- II Sh. Sudhakaran A	Mumbai		1 <sup>st</sup> MACP - 01.09.2008	3	
	t <u>anul</u> 🐌 .			7.	Steno II Sh. G. Sridhar, Steno II	Chenna		01.09.2008	3	<del></del>
			+	: +	e above financial v ion, classification or	11181101 -				۔ روی اور
				Tł	ne employee granted	financial v under FR	up-gradati 2 22(1)(a)(1	on under MAC ) within one n	oner Graue	
			the Pay bis	; date y eith /her	ner from the date of next increment.	f his/her	up-gradat	ion or from t	rovisions of	······································
				TH S (Re	ne Officials are entitle evised Pay) Rules, 209					· <u>····································</u>
				.05.2 N	009. o stepping up of pay or getting more pay th	band or g at the sen	grade pay nior on acc	is admissible ount of pay fix	with regard ation.	
			+	т	he above financial u later that the MACF on account of the MAC	ip-gradatio	on will be	withdrawn, 1	s payment	
			m	ade c	on account of the MA of the employee.			i		
			4		<b>P</b> -		-	(S. 6	CHANDRAN Registra	



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।v सेवा IV HISTORY & VERIF

	अवधि Period से तक From To	पद बेतन मान तथा कार्यालय स्थान सहित Post scale of pay & Office with station	वेतन Pay मूल मूल	खाना ४ - ६ को प्रभावित वाली घटना दिखिए अनुदेश रथ म दोष्ठा
1 6t	in CPCs fixed	F.No. 348(61) Customs Excise & Se West Block No. 2, R	/CESTAT/99-Admn rvice Tax Appellate Tribunal K. Puram, New Delhi – 66.	

Dated : 18 /4/2012

## OFFICE ORDER

Consequent upon implementation of Ministry of Finance, Deptt. of Expenditure O.M. No. 10/02/2011-E.III/A dtd. 19.3.2012, the pay of Smt. Ranju Madhra, Steno-II, Care Taker, CESTAT, under CCS (RP) Rules, 2008 is fixed as under :

Basic Pay in the post of Severily in the pre-	:	5900/-	
revised pay scale of Rs. 5000-150-8000 as on			
1.1.2006			
Basic Pay on 1.1.2006 after grant of annual	:	6050/-	
increment due on 1.3.2006 (as per O.M. referred		1	
above)			
	:	Pay in the Pay	Grade Pay (Rs.)
		Band (Rs.)	
Revised Pay band and grade pay corresponding	:	9300-34800/-,	4200/-
to the pre-revised scale as per CCS (RP) Rules,		PB-2	
2008			
Pay in the revised pay band/ grade pay as on	:	11260/-	4200/-
1.1.2006			
Pay on grant of annual increment w.e.f. 1.7.2000	:	11730/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2007	:	12210/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2008	:	12710/-	4200/-
Pay on grant of annual increment w.e.f. 1.7.2009	•:	13220/-	4200/- 1
Pay fixed on 1 <sup>st</sup> MACP w.e.f. 1.3.2010	:	13220/-	4600/-
Pay on grant two increments of 3% each (One for	:	14290/-	4600/-
MACP and one for AI) w.e.f. 1.7.2010			
Pay on grant of annual increment w.e.f. 1.7.2011	:	14860/-	4600/-
Date of Next increment: 1.7.2012			

1287 WIN

(S. K. Verma)

Asst. Registrar/HOO

## सत्वापन अधिकारी के हस्ताक्षर तया पदनाम [ तिथि सहित ]

RVICE

8

ature and designation of ting officer [with date]

सत्यापन अधिकारी के हस्ताक्षर तया पदनान [ तिथि सहित ]

Signature and designation of verifying officer [with date]

सरकारी कर्मचारी के हस्ताक्षर Signature of

Government servant

अभिवुवितवां Remarks

11

F. No. 348/61/CESTAT/99/Admn./Vol-II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 16.11.18

#### ORDER

Consequent upon the completion of 03 years of regular service in the Grade Pay of Rs. 4600/-, the pay of Smt. Ranju Madhra, Senior Private Secretary, CESTAT, New Delhi vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012 is upgraded to the Grade Pay of Rs. 4800/- w.e.f. 06.11.2018 and her pay is fixed as under:-

S. No.	Particulars	Pay Band (Rs.)	Pay Fixed in the Pay Matrix as per
		(Pre-revised)	7 <sup>th</sup> CPC
1.	Pay drawn as on 05.11.2018	9300 34800/- + 4600/- PB-2	Rs. 62200/- (Level-7) Index-12)
2.	Pay w.e.f. <b>06.11.2018</b> on completion of 03 years in the Grade Pay of Rs. 4600/- (pre-revised) and upgradation in the grade pay of Rs. 4800/- (pre-revised) vide Ministry's letter no. 27/31/2008-Ad.IC dated 17.05.2010 and 09.01.2012	9300 34800/- + 4800/- PB-2-	Rs. <b>64100</b> /- (level-8) Index – 11)

#### Date of next increment 01.07.2019

This pay fixation subject to final acceptance by audit & recovery of over payment, if any, which shall be made in future.

16.11

(Mukesh Gupta) Assistant Registrar (Admn.)

20.11 HE ZIO TOTAN / Asst. Resister

Copy to :

1. The Pay & Accounts Officer, Ministry of Finance, Deptt, of Revenue, New Delhi

2. The Accounts Officer, CESTAT, New Delhi

3. Smt. Ranju Madhra, SPS, CESTAT, New Delhi. द्वारग एवं भेग कर अवेत्रीय अविकरण /CESTAT.

4. Personal file/ Service Book

5. Guard file/ Office copy

UDED SEE SE FLERE / ELK PURENT, B



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		ा फिल्ले ही हेम ,उठिसमि ,गिक	२. लेखा आध	
		लेखा कार्यालय, यर्च येड, नई दिल्ली ।	:शिर ' हेप मिन्हे ।	
	प्रडणिता निर्माह महाराय – प्राकीर्णम कप्राहम			
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	to enutengic	Signature and designation of verifying officer [with date]	ature and designation of aing officer [with date]	
ાઝ્ઝીટ્સીયાર	<u>640134</u>	रिक्रीस सिंहि महिता गरन गरन		ן נ
		प्रसार के रिकिसि निर्मालक र त्रित किंदी मन्त्रा सन्	तिहोस थिति । मिन्नम सहत ।	
	र्क गिव्यके गिकरम		राधारमें संरक्षांस नगावर	

11.	Name of the Employees	RANJU MADHRA
<i>ą.</i>	Designation of the post in which pay is to be fixed as on January 1, 2016	SR. PRIVATE SECRETARY
3.	Status (Substantive/Officiating)	Substantive
4.	Pre-revised Pay Band and Grade Pay or Scale	PB-2 G. P. B3460
5.	Existing Emoluments (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basic payin the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 17320/- 56354500/- Rs. 21920/-
	(b) Dearness Allowance sanctioned w.e.f. 01.01.2016.	Rs. 27400/-
	(c) Existing emoluments (a+b)	Rs. 49320/-
б.	Basic Pay (Pay in the applicable Pay Band Plus applicable Grade Pay or basic pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	Rs. 21920/-
7.	Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S. No. 4	Level-07
8.	Amount arrived at by multiplying Sl. No. 5 by 2.57.	Rs. 56334/1
9.	Applicable Cell in the Level either equal to just above the Amount at Sl. No. 8	9
10.	Revised Basic Pay (as to Sl. No. 9)	Rs. 56900/-
11.	Stepped up pay with reference to the revised Pay of junior, if applicable (Rule 7 (8) and 7(10) of CCS (RP) Rules, 2016) Name and pay of the junior also to be indicated distinctly.	NA
12.	Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7 (11)]	NA
13.	Personal Pay, if any [Rules 7(7) and (8)]	NA
14.	Non-Practicing Allowance as admissible at present in the existing pre-revised structure(in terms of	NA

ara 4 of this OM 15 01.07.2016 Date of next increment (Rule 10) and Pay after grant of increment Pay after increment if **Date of Increment** applicable Level of Pa Matrix 01.07.2016 Rs. 58600/-16. Any othes one of 10 1/2019 Pay Fixetionhes one of 10 1/2019 under Central Civil Servicenation (Revised Pay) Rules, 2018. (Revised & Found Correct. Checked & Found Correct. कारी के हर Nil । तिथि सां id desi icer [w 16 Ъ Signature & Designation of Head of Department Date: 05.08.2016 ए. रोइन कुमार/A. MOHAN KUMAR Office : CESTAT, Instrum / Registrar ला.शु.ज.शु. एवं सवा कर अपालाय आधकरण M/o Finance, Customs Excise & Service Tax Appellate Tribunal पश्चिमी खण्ड / West Block No-2 रा. कृ. पु. नई दिल्ली / New Delhi-110036 D/o Revenue 5/8/16 - 8 Admn.) Deputy R hervice Tax Customs, E gunal Appe. R.K. Puram West Block New Deini- 10066

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		Period				ay í	खान	। ४ - ६ को प्राची
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			Annex	-11				
inmat		of fixation of pay under Cent b of the Government Servant	<u>Annex</u> ral Civil Service (Revised Pav) Rules, 2008. : Smt. P.K. Neela Reddy		lower than the pay fixed Substantive post if applic Rule (2) of Rule 7}	able (Sub	· · · · , ,	
2004/	<ol> <li>Design is to be</li> </ol>	nation of the post in which pay a fixed as on January 1,2006	Sr. Private Secretary	11	8 helow Rule 7(1)}			
		(substantive/officiating)	: Substantive : Rs. 7500-250-12000/-	12	(a) Pay in the Revised		//-	
	for post of pay i these ha	t (In case more than one scale is applicable for the post and ave been merged in pursuance			Scale (b) Grade Pay	: Rs. 4,800/- Rs. 5,400/-	- - (w.e.f. 26.12.2007)	
14.3	CPC in Scale of	ecommendation of the Sixth a single revised scale, the f pay in which the employee			<ul> <li>(c) Special Pay, if adm Rule 1(C) of Rule 2</li> <li>(d) Personal Pay, if adr</li> </ul>	7) nissible : Nil		
1/	was act be speci	ually drawing his pay should ified)			(e) Non-Practicing Allo admissible {Sub Ru of Rule 7}	owance, if : ule 1(D) Nil		
	2006 - (a) Bas	se regulation of the second seco	:	13	. Date of next increment( and pay after grant of in			
	(b) Dea (c) Dea	rements, if any) arness Pay arness Allowance applicable at 27 average 536(1982 = 100)	: Rs. 9,000/- : Rs. 4,500/-		Date of Increment	Pay after Ir	acrement	
	(d) Tota 6. Revised	tl existing emoluments {(a) to (c)}	: <u>Rs. 3,240/-</u> : <u>Rs. 16,740/-</u> : Rs. 9300-34800/-			Pay in Band	the Pay Grade Pay /Scale (wherever	- 9°2
	Correspo Shown at HACtt at	onding to the pre-revised scale t SI.No.4 above. (In the case of and above the appropriate scale	· · · · · · · · · · · · · · · · · · ·		· •		applicable) 7,390/- Rs. 4,800/- 8,060/- Rs. 4,800/-	
	May be n 7. Pay in the pay is to	nentioned) e revised pay band/scale in which be fixed as per the fitment table	h : Rs.16,740/-		26/12/2007(on co	ompletion of 4 years) Rs. 1	8,060/- Rs. 5,400/- 8,770/- Rs. 5,400/-	-j 🖉
	<ol><li>Grade pay</li></ol>	at Annex-I. y to be applied in terms of Rule (RP) Rules, 2008.	Rs. 4,800/- Rs. 5,400/- (w.e.f. 26.12.2007 on completion of 4 years service	14.	Any other relevant infor	mation : NA		く、
			on completion of 4 years service in the pre revised scale as shown at Srl no. 4 above)			<b>A</b> (A	Alterno -	
	below Rul	p pay with reference to the re tior, if applicable (Notes 7 and 1) le 7(1) of CCS (RP) Rules 2008)	rvísed : Nil O	Dat	10: 23/1/08	Signature & Designation 91 West Picco Nsw		
	Name and indicated o	pay of the junior also to be distinctly.	•			West cloc	Bein-190283	
	Substantiv	ay with reference to the re Pay in cases where the in the officiating post is	: Nil		exp.	100		<u></u>
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IV HISTORY अवधि खाना ४ - ६ Period Annexure द्यारु Statement of fixation of pay under Central Civil Service रेत दिसिए कन संख्या <del>7</del>76 (Revised Pay) Rules, 2016 **Event** affec From To S. No. P.K. Neela Reddy 1 Name of the Employee [Vide In: 2 Designation of the post in which pay is to be fixed Sr. Private Secretary as on 1<sup>st</sup> January .2016 : Substantive æ 3. Status (Substantive/Officiating) : Rs. 9300-34800 4. Pre-revised Pay Band and Grade Pay or Scale 2 3 5 Existing emoluments 24,360/- (Pay) (a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016. 5,400/- (G.P) 37.200/-(b) Dearness Allowances sanctioned w.e.f. 01.01.2016 64,418/-(c) Existing emoluments (a+b) - , 6 Basic pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016. 29,760/-7 Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S.No. 4 9 : 76`483/-8. Amount arrived at by multiplying SI. No. 5 by 2.57 77,900/-9 Applicable Cell in the Level either equal to or just above STAT the Amount at SI. No. 8 1. 这些地位了这个事情。 77.900/-10 Revised-Basic Pay (as to SI, No. 9) 11. Stepped up pay with reference to the revised Pay of Jumor, if applicable Rule 7(8) and 7 (10) of CCS (RP) Rules, 2016] Name and pay of the junior also to be indicated distinctly - 02 ie at 1 12 Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable Ц., [Rule 7(11)] 13 Personal Pay if any [Rule 7(7) and 7(8) 14. Non-Practicing Allowances as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM) : 01.07.2016 15. Date of next increment 9Rule (10) and pay after grant of increment Pay after increment in Date of Increment applicable Level of Pay Matrix Rs 77.900/-01.01.2016 •• . Rs 80,200/-01.07.2016 . distants of Any other relevant information 14 (Signature of Head of Department) Date: 01.08.2016 Office: CESTAT, Bangalore. सहस्रकार्धनीकांग्/ मेलका, Register सीमसूरका, उत्प्रावसूल्ड कार्य, १३क जापत्र प्रधिकहण Castons Excuss Ano प्रधान प्रकार कुळतरेल हॉक्क्स्ट (सहिम ऑगसीक केंग्र) का ताल Zowastermen Assistant Registrar on 01/01/2016 CESTAT. Bangalore Givil Service 1983 / Dangauster 9 Fixation 25 Pay under Central 2016. kuies. pay) (Revised Correct Found Checked &

Annexure

# Statement of fixation of pay under Central Civil Service (Revised Pay) Rules, 2016

1. Name of the Employee	: P.K. Neela Reddy
<ol> <li>Designation of the post in which pay is to be fixed as on 1<sup>st</sup> January ,2016</li> </ol>	: Sr. Private Secretary
3. Status (Substantive/Officiating)	: Substantive
4. Pre-revised Pay Band and Grade Pay or Scale	Rs. 9300-34800
5. Existing emoluments:	
(a) Basic Pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	: 24,360/- (Pay) : 5,400/- (G.P)
(b) Dearness Allowances sanctioned w.e.f. 01.01.2016	: 37,200/-
(c) Existing emoluments (a+b)	: 64,418/-
6. Basic pay (Pay in the applicable Pay Band plus applicable Grade Pay or basis pay in the applicable scale) in the pre-revised structure as on January 1, 2016.	: 29,760/-
7. Applicable Level in Pay Matrix corresponding to Pay Band and Grade Pay or scale shown at S.No. 4	: 9
8. Amount arrived at by multiplying SI. No. 5 by 2.57	: 76,483/-
9. Applicable Cell in the Level either equal to or just above the Amount at SI. No. 8	: 77,900/-
10. Revised Basic Pay (as to SI. No. 9)	: 77,900/-
11. Stepped up pay with reference to the revised Pay of Junior, if applicable Rule 7(8) and 7 (10) of CCS (RP) Rules, 2016]. Name and pay of the junior also to be	: -
indicated distinctly.	
	Contd

12. Revised pay with reference to the Substantive Pay in cases where the pay fixed in the officiating post is lower than the pay fixed in the substantive post if applicable [Rule 7(11)]

13. Personal Pay if any [Rule 7(7) and 7(8)

÷1

14. Non-Practicing Allowances as admissible at present in the existing pre-revised structure (in terms of para 4 of this OM)

15. Date of next increment 9Rule (10) and pay after grant : 01.07.2016 of increment

Date of Increment	Pay after increment in applicable Level of Pay Matrix
01.01.2016	Rs. 77,900/-
01.07.2016	Rs. 80,200/-

14. Any other relevant information

Date: 01.08.2016 Office: CESTAT, Bangalore.

(Signature of Head of Department)

सहायक पंजीकार/Asst. Registrar सीनाशुत्क, उत्पादशुल्क और सेव्या कर अपोल अधिकरण Customs Excise And Service Tau Appellate Tribuors (दक्षिप ओचलीक बैच) (South Zonal Banam)

ATER / Bangalore - 9

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